### HARYANA VIDHAN SABHA

# THE SUBJECT COMMITTEE ON

## PUBLIC HEALTH, IRRIGATION, POWER AND PUBLIC WORKS (B&R)

(2013-2014)

### FIRST REPORT



(Presented to the House on 4次例arch, 2014)

### HARYANA VIDHAN SABHA SECRETARIAT, CHANDIGARH 2014

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# COMPOSITION OF THE COMMITTEE THE SUBJECT COMMITTEE ON PUBLIC HEALTH IRRIGATION POWER AND PUBLIC WORKS (B&R)

#### 2013-2014

#### **CHAIRPERSON**

1	*Shrı Aftab Ahmed MLA
Members	
2	Prof SampatSingh M L A
3	Shrı Venod Sharma M L A
4	Shri Anil Vij M L A
5	Shri Ram Pal Majra M L A
6	Shri Abhey Singh Chautala M L A
7	Rao Yadavendra Sıngh MLA
8	Shrı Zıle Ram Sharma M L A
9	Shri Dharam Pal Obra M L A

#### SECRETARIAT

- 1 Shri Sumit Kumar Secretary
- 2 Shri Subhash Chander Joint Secretary

The Subject Committee was constituted vide Haryana Vidhan Sabha Secretariat Notification No HVS/PHI&PC 1/2013 14/33 dated 2 day 2013

Resignation from the Chairperson and membership of the Committee was accepted by the Honble Speaker wef 29 10 2013 vide notification No HVS/PHI&PC 1/2013 14/83 dated 11th November 2013

#### INTRODUCTION

- 1 I the Acting Chairperson of the Subject Committee on Public Health Irrigation Power and Public Works (B&R) having been authorized by the Committee to present the Report on their Behalf present this First Report to the House
- The matters covered by this Report were finally considered by the Committee at their sitting held on 19<sup>th</sup> February 2014 and adopted this Report
- A brief record of the proceedings of each meeting of the Committee has been kept on record of the Haryana Vidhan Sabha Secretariat
- The Committee is thankful to the representatives of the Departments who appeared before the Committee from time to time for their valuable assistance to the Committee
- The Committee is also highly thankful and appreciates the working of the Secretary Joint Secretary Branch officials of the Haryana Vidhan Sabha Secretariat for their unstinted whole hearted co operation and assistance rendered by them

Chandigarh
The 19th February 2014

Sampat Singh Acting Chairperson

### REPORT

- The Subject Committee on Public Health Irrigation Power and Public Works (B&R) for the year 2013 2014 consisting of Chairperson/ Members was nominated by the Honble Speaker Haryana Vidhan Sabha under Rule 274 (1) of the Rules of Procedure and conduct of Business in Haryana Legislative Assembly on the 2nd May 2013
- Shri Aftab Ahmed MLA was appointed as the Chairperson of the Subject Committee by the Speaker
- The Committee held 48 meetings (at Chandigarh and outside Chandigarh) till the finalization of this Report

### The function of Committee are as under -

- (i) to Scrutinize the demands for grants
- (ii) to examine the working of these Departments and to suggest measures for improvement in administration and in different programmes/ schemes/ projects
- (III) to examine legislation
- (iv) to advise Government on a question of policy or legislation on which Government may consult a committee
- (v) to discuss generally and formulate views on
  - (a) State's Five Year Plan programmes relating to these Departments and their implementation
  - (b) Reports of Public Undertakings under these Departments
  - (c) Reports of any statutory or other body including any commission of inquiry which are laid before the House relating to these Departments and
  - (d) Annual Performance Reports of these Departments

The Subject Committee shall not examine or investigate matters of day to day administration

### PUBLIC HEALTH DEPARTMENT

### Committee prepared the following questionnaire

- New Projects ongoing projects Sanitary Board schemes and details of Budget allocation under different schemes
- 2 Position of Pumping Machinery Filter Media and over Head tanks
- 3 Position of Canal Based supply scheme under Public Health Department
- 4 Position of Sewerage Plants

#### REPLY OF THE DEPARTMENT

### Public health Engineering Department is responsible for

- 1 Providing drinking water in the rural and urban areas
- 2 Providing sewerage facilities in the towns
- 3 Providing storm water drainage in the towns

#### The status report of water supply as per census is as under -

Parameter	Year 2001	Year 2011
Dependence on local wells	16 05%	4 5%
Dependence on hand pumps and private tubewell	43 03%	28 4%
Level of satisfaction of rural water supply through taps	37 8 %	63 06%

The following major programme are being implemented in the Department

- 1 Rajiv Gandhi Augmentation Drinking Water Project in Mewat Area to provide sustainable drinking water to 503 habitations
- 2 Indira Gandhi Drinking Water Scheme to provide free water connections to 10 36 lac scheduled caste households in the rural and urban areas
- 3 Economic Stimulus Package to provide 100% water supply and sewerage facilities in 14 selected towns
- 4 NCR planning Board schemes to strengthen water supply and sewerage infrastructure
- 5 NABARD aided schemes for augmentation of rural water supply
- 6 13<sup>th</sup> Finance Commission schemes to improve water supply in Shivalik area/ southern Haryana as well as Mewat area
- 7 Handing over Operation & maintenance of single village schemes to Gram Panchayats
- 8 National River Conservation Programme to strengthen water supply and sewerage infrastructure in Sonipat and Panipat districts

#### Rural Water Supply

In Haryana State all the villages were provided with at least one safe source of drinking water by 31th march 1992. Thereafter the focus has been given to augment/ strengthen the drinking water supply infrastructure in the villages. Slippage of villages in to the category of deficient villages as a continuous process. The State Government and Central Government are giving focused attention to the coverage of these deficient villages and the yardstick for coverage of habitations is now assessed in terms of population.

### The status of water supply in rural areas in terms of population is as under

TOTAL	7385
No of villages with population coverage between >0 / and <25 /	9
No of villages with population coverage between >25 / and <50 /	25
No of villages with population coverage between >50 / and <75 /	174
No of villages with population coverage between >75 % and <100%	906
No of villages with 100 / population coverage	6271

### Assets created in the Rural areas upto 31 03 2013

No of canal based water supply schemes	1391
No of tubewell based water supply schemes	3132
No of tubewells	6030
No of boosting stations	1238

### Urban Water supply and Sewerage

Public Health Engineering Department is providing water supply in the urban areas as well as sewerage facilities besides construction of Sewage Treatment Plants

There are 80 towns in the State and the status of water supply and sewerage in these towns is as follows

Water supply status (in lpcd)	Number of towns	
135 lpcd	41	
110 to 135 lpcd	26	
70 to 110 lpcd	13	_
TOTAL	80	

### Sewearge Status

/ age covered with sewerage system	Number of towns
> 75 % coverage	44
50 / to 74 / coverage	15
< 50 / coverage	10
Sewerage in progress	11
TOTAL	80

### Sewage Treatment Plants Status

No of Sewage Treatment Plants in operation in 27 towns	33
No of Sewage Treatment Plants under construction in 42 towns	46
No of Sewage Treatment Plants to be constructed in 11 towns during 2013	11
<u> </u>	<u> </u>

### Assets created in the Urban areas upto 31 03 2013

No of canal based water supply schemes	77	
No of tubewell based water supply schemes	505	
No of tubewells	1456	
No of boosting stations	205	

### Financial Year 2012-13

The plan outlay for the year 2012-13 vis a vis expenditure incurred is as under -

State Plan (Rs In lacs)

Sr No	Programme	Plan outlay 2012 13	Expenditure 2012 13	% age achievement
	RURAL			
1	Augmentation water supply	6000 00	6351 51	105 86
2	NABARD	7100 00	7324 39	103 16
3	NCR (Rural)	600 00	612 52	102 09
4	Independent Feeders	100 00	97 12	97 12
5	Maintenance	2000 00	1463 09	73 15
6	IGDWS	6000 00	2583 49	43 06
7	Stock	770 00	763 28	99 13
	TOTAL	22570 00	19195 40	85 05

Sr No	Programme	Plan outlay 2012 13	Expenditure 2012 13	/ age achievement
	URBAN			
1	Water supply	8750 00	8972 12	102 59
2	NCR Urban	4200 00	4094 05	97 48
3	Sewerage	14675 00	17812 84	121 38
4	IGDWS	1000 00	305 63	30 56
5	Flood work	1300 00	1232 00	94 77
6	Maintenance	1500 00	834 96	55 66
	TOTAL	31425 00	33251 60	105 81
	Yamuna Action Plan	i		
1	YAP-6 town (land)	330 00	327 12	99 13
2	YAP II	20 00	15 88	79 40
	TOTAL.	350 00	343 00	98 00
	NRCP	325 00	0 00	0 00
	TOTAL	325 00	0 00	0 00
1	TFC shivalik southern Haryana	7500 00	2486 17	33 15
2	TFC Mewat	2500 00	1419 43	56 78
	TOTAL	10000 00	3905 60	39 06
	Construction of building/ residence under New Head	330 00	354 34	107 38
	TOTAL	330 00	354 34	107 38
	GRAND TOTAL	65000 00	57049 94	87 77

### Central Plan (Rs In lacs)

Sr No	Programme	Plan outlay 2012 13	Expenditure 2012 13	% age achievement
	RURAL			
1	NRDWP	21930 00	18777 83	85 63
2	DDP	15000 00	13152 43	87 68
	TOTAL	36930 00	31930 26	86 46

### Major Initiatives

- Haryana State Urban Water Policy was notified on 16<sup>th</sup> march 2012 which interalia includes all unmetered water connections in the towns to be converted to metered connections. During the year 2012-13 55640 unmetered connections have been converted into metered connections.
- 2 Haryana State Rural Water Policy was notified on 07<sup>th</sup> June 2012 which interalia includes providing individual house hold metered connections to 50% rural population by the end of the 12<sup>th</sup> Five Year Plan 1 30 000 individual house hold metered connections have been sanctioned during the year 2012 13
- 3 Shikayat Nivaran Kendra with toll free number 1800 180 5678 launched on 3<sup>rd</sup> April 2012 for redressal of public complaints and ensuring transparency. The percentage of complaints addressed satisfactory is 71 40%
- Water Conservation Policy introduced on 12 04 2012 Under this policy water conservation Awards are given to the villages panchayats who ensure provision of taps on all private and public connections and minimum 75% of the households have sanctioned private water connections in the villages 522 Gram Panchayats have been awarded with water Conversation Awards on 15<sup>th</sup> August 2012 and 26<sup>th</sup> January 2013

### Physical Achievements during 2012-13

1	No of villages augmented with water supply facilities	895
2	No of anganwadis covered with safe drinking water	630
3	No of schools covered with safe drinking water	1008
4	No of sustainable structure constructed	248
5	No of water quality tests done with field testing kits	35277
6	No of water quality tests done in laboratones	11517
7	No of water Conversation Awards given to Gram Panchayats	522
8	No of training programmes conducted for Panchayati Raj institutions/Grass root workers/ local communities to manage their own drinking water sources and system in the villages	4667
9	No piped water supply schemes handed over to Gram Panchayats for operation & maintenance	1160
10	No of village water and Sanitation Committee members trained in managing drinking water schemes	47035

11	Percentage of complaints successfully addressed through complaint Redressal Centre	71 40%
12	No of works completed in rural areas	558
13	No of works completed in urban areas	67

### Assets created during the year 2012-13

### The assets created during the year 2012-13 are as under

Sr No	Description	Rural	Urban	Total
<u>(i)</u>	No of tubewells drilled	218	18	236
(11)	No of canal based water works constructed	52	6	58
(m)	f boosting stations installe installed	50	3	53
(iv)	Total water supply pipeline laid	1783 Kms	327Kms	2110Kms
(v)	Total sewer pipeline laid		474 Kms	474 Kms

### Financial Year 2013-14

### The outlay of the department for the year 2013 14 is as under

Sr No	Programme	Capital works	Maintenance	Total
	RURAL			(Rs In lacs)
1	Augmentation water supply	6000 00	0	6000 00
2	NABARD	10500 00	0	10500 00
3	NCR	100 00	0	100 00
4	Indira Gandhi Drinking Water scheme	4700 00	1500 00	6200 00
5	Independent feeders	100 00	0	100 00
6	Maintenance	0	1800 00	1800 00
7	Suspense (Stock)	0	500 00	500 00
	TOTAL	21400 00	3800 00	25200 00
	URBAN			
1	Augmentation Water supply	5500 00	0	5500 00
2	NCR	13900 00	0	13900 00
3	Sewerage	9200 00	0	9200 00
4	Floods works	3000 00	0	3000 00
5	Indira Gandhi Drinking Water scheme	1000 00	300 00	1300 00
6	Urban (Maintenance)	0	1166 00	1166 00
	TOTAL	32600 00	1466 00	34066 00

Sr No	Programme	Capital works	Maintenance	Total		
	Yamuna Action Plan			(Rs in lacs)		
1	Phase-I	200 00	0	200 00		
2	Phase II	25 00	0	25 00		
	TOTAL	225 00	0	225 00		
Nationa	af River Conservation Programme	1487 00	0	1487 00		
	nth Finance Commission					
1	Mewat (TFC)	2500 00	0	2500 00		
2	TFC (Shivalik & Southern	7500 00	0	7500 00		
	Haryana)					
	TOTAL	10000 00	0	10000 00		
	uction/repair of office					
	gs/residences					
	uction of buildings/ residences	600 00	0	600 00		
under	new Head					
	TOTAL	600 00	0	600 00		
		66312 00	5266 00	71578 00		
	Central Assistance					
	NRDWP (Coverage) including	14173 00	1890 00	16063 00		
	4723 46 lacs opening balance					
	NRDWP (Sustainability) including	3274 00	0	3274 00		
	2013 81 lacs opening balance					
	NRDWP (Chemical	89 00	0	89 00		
	contamination)					
	DDP including 6945 32 lacs	19945 00	0	19945 00		
	opening balance					
	TOTAL	37481 00	1890 00	39371 00		
	Economic Stimulus Package	41500 00	0	41500 00		
	National River Conservation Plan	5339 00	0	5339 00		
	Yamuna Action Plan Phase-II	142 00	0	142 00		
	Grand Total (Plan)	150774 00	7156 00	157930 00		
<del></del>	Non Plan			121320 00		
	Total Budget Plan+Non Plan			279250 00		

### The following targets have been fixed for the year 2013-14 -

1	No of villages to be augmented with water supply facilities	850
2	No of schools to be covered with safe drinking water	467
3_	No of anganwadis to be covered with safe drinking water	
4	No of sustainable to be structure constructed	68
5	No of water quality tests to be done with field testing kits	36000
6	No of water quality tests to be done in laboratories	75600
7	No of water Conversation Awards to be given to Gram Panchayats	525
8	No of training programmes to be conducted Panchayati Raj institutions/Grass root workers/ local communities to manage their own drinking water sources and system in the villages	2700
9	No piped water supply schemes to be handed over to Gram Panchayats for operation & maintenance	452
10	No of village water and Sanitation Committee members to be trained in managing water schemes	8100

The allocation of funds for the year 2013 14 to the new as well as ongoing schemes was made in the water supply and Sewerage Board meeting held on 18 04 2013 under the Chairmanship of Honble Chief Minister Haryana. The programme wise details of ongoing as well as new schemes is attached as Annexure A.

Allocation of funds during 2013-14 vts-3-vts Habilities

Annexure-A

					(Rs. In tacs)	4					ī	
S	Programme	Out ay	No. of	of Liability as Proposed	Proposed	Balance	Po SA	of Est	Proposed	Balance	TCAL	Ball co
矣			schemes	3	allocation	Apper l	зсрешез	Sos Cost	allocation	Fability	rapility	find,
-	WP (Inclu	ding: 14173.48	623	1	119000	15270.46	145	7239.38	205203	5167,35	5167.35 20.45 84	2214
	(GO)			_ [								-
2	I NRDAP	22.281	2	10900.92	2475.21	8887	4	4353.90	197 00 [	415830	125861	60160
	(Sustainability)											_
12	DOP (including OB)	192,46,32	884	43892.94	16753.28	27139.68	148	602220	2413.67	3608.53	30746 1	758.37
	Total	37~32.59	1767	81984.36	31128.60	50835.86	翠	17615.40	4682.70	1295,173	1 1 1 1 1 1 1	152 39
_	Economic Simulus	414,30,00	82	56066.18	41300.71	14705,47	0	0	0	9	14 Out 47	13, 29
ا ب	Package											
ļ.,	National River	6326.00	2	21787 00	6826.00	14961 00	0	0	5	0	14931 00	0
	Conservation Plan											
	Grand Total	857 18.59	B6/1	159817 54	7931321	82502.33	295	17615.49	4662.70	4662.70 12952.78 93-55. 1	93-55 1	1720 88

### (i) Position of Pumping machinery Filter Media and over head tanks

### (a) Pumping machinery

There are two types of pumps at Canal based W/S schemes i.e. raw water pumping sets which are used to pump raw water from sedimentation and storage tanks to filter units and clear water pumps which are used to pump water from clear water storage tanks to distribution system. The capacity of these pumps is worked out as per the population of the area served topography of the area and norms of water supply. The stand bye sets are provided each for clear water pumping sets and raw water pumping sets so as to use them in case of any failure. The preventive maintenance of the machinery is carried out as per the requirement. The Pumping Machinery is replaced as and when it outlive its life.

In case of tube well based water supply schemes the submersible pump sets are installed in the Tube wells. The machinery is repaired as per the requirement in case of failure. Generally, no stand by sets are available for tube well based pumping machinery.

In cases where water from tube wells is pumped to boosting stations the stand bye clear water pump sets are installed at the boosting stations also

Similary for sewerage system and storm water disposal system stand by sets are installed

There are total 3010 raw water pumping sets 6185 clear water pump sets and 6562 submersible pumping sets

#### (b) Filter Media

There is no requirement of filtration units in case of water supply based on tube wells. The Filter units are required only in case of canal based water supply schemes. There are two types of filter units namely slow sand filters and rapid sand filters. The slow sand filters are provided generally in the rural areas where the ample land is available for its construction. The rapid sand filter units are provided generally in urban areas.

The slow sand filters comprises of many layers of filter media with varying depth of different sizes of the sand/grit. The top layer of the filter media is a coarse sand. With the continues usage the coarse sand gets clogged and has to be scrapped in a small thickness approximately 1/2. This scraped top layer is required to be washed and has to be put back to the filter unit. During each course of scrapping and washing some quantity is lost thereby reducing the dept of the top layer coarse sand over a period of time. This reduction in depth of top layer is required to be made good by putting additional coarse sand. The scrapping and washing of top layer of filter media in slow sand filter is generally required once in a month.

In case of rapid sand filter the filter media comprises of a single layer coarse sand It is back washed through mechanical system once in a day

Some of the sand get lost during back washing and has to be replaced to make good the loss

There are total 5736 filter units in Urban and Rural areas

#### (c) Over Head Tanks

The over head tanks are provided to meet the peak demand. These tanks also act as balancing tanks and can also be used to supply water even when there is no electric supply. There are total 1366 OHSRs of various capacities in rural and urban areas.

### (II) Position of canal based supply schemes

The canal based water supply schemes is designed where the ground water is not potable or ground water source is not sustainable. There are total 1511 canal based water supply schemes out of which 1420 are for rural areas. 79 for urban areas and 12 for Govt. Works. The division wise detail is attached.

### (III) Position of sewerage Treatment Plants

37 Sewerage Treatment Plants in 28 towns are functional and 60 STPs in 50 towns are in progress. The work in 11 STPs in 11 Towns is yet to be taken in hand. The detail of STPs is attached. The work of construction of STP is in progress under various heads namely NCRPB. ESP. NRCP. State Plan. While there is no shortage of funds under NCRPB. ESP and NRCP. However, there is shortage of funds under State Plan. No. of STPs in progress against each programme and Budget available against the estimate for construction of STP is as under -

Sr No	Programme	No of STPs in progress	Total estimated cost	Funds available during 2013 14
				(Rs In Crore)
_1	NCRPB	12	65 34	139 00
2	NRCP	2	217 87	68 26
3	ESP	19	491 38	415 00
4	STATE Plan	27	1070 70	92 00

(The above physical status of vanous installations/ machinery intimated is tentative derived from the departmental website)

	itatus of Commiss.oned \	/	Canal		- yıa	ce v	TW		rauv	113 F10		ided ov ibewell	er (0 F	ancnayat Booster	
r₁ Ne		Rural	Urban	Govt	Total	Rural	Urban	Govt	Total	Rural Deep	Urban Deep	Rural Shallow	Urban Shallow		Urban
	Ambala									•	•				
	Ambala City PHED														
1	i Ambala City PHESD No 3	1	1	0	2	20	5	0	25	27	36	1	0	6	18
2	Ambala City PHESO No. 5	0	0	0	0	48	0	1	49	54	0	2	0	10	0
3	Ambala City PHESD No. 6	0	0	0	0	41	0	0	41	52	ō	0	0	4	0
	Division Total	1	1	0	2	109	5	1	115	133	36	3	0	20	18
	Ambala PHED												·		20
4	Ambala Cantt. PHESD No. 2	0	7	0	7	112	3	2	117	159	45	7	1	14	
5	Ambala Cantt. PHESD No. 4	0	0	0	0	107	1	0	108	149	3	2	0	10	2
-6	Ambala City PHESD No. 1	0	0	0	0	38	0	0	38	44	0	1	0	5	0
	Di Islo Total	0	7	D	7	257	4	2	263	352	48	10	1	29	2
	Naraingarh PHED												-		•
7	Narsingarh PHESD No. 2	0	0	0	0	118	0	0	118	154	0	0	0	7	0
-0	Naraingarh UPHESD No 1	0	0	0	0	122	5	0	127	145	19	0	0	2	1
9	Sadaura PHESD	0	0	0	Q	136	0	0	136	134	0	0	0	0	0
	D islon Total	0	0	0	0	376	5	0	381	433	19	0	o	9	1
_	Panchkula PHED												•	•	•
10	Kalika UPHESD	0	0	0	0	33	14	1	48	36	7	3	3	21	12
11	Panchkufa PHESD No. 1	0	٥	U	0	59	1	8	68	77	1	0	0	9	0
12	Pinjore PHESD No 1	8	0	0	8	37	3	0	40	38	8	2	0	28	2
	Division Total	8	0	0	8	129	18	9	156	151	16	5	3	58	14
٠	Yamuma Naga PHED No 2											_	_	•	
13	<sup>(</sup> Chhachhroufi PHESD	0	0	0	0	91	12	0	103	102	16	0	0	0	0
14	Jagadhri UPHESD	0	0	0	0	62	39	4	105	65	62	0	0	0	0
15	Radaur PHESD	0	0	0	0	76	6	1	83	83	8	0	0	0	0
16	Yamuna Nagar PHESD No. 2	0	0	0	0	50	75	4	129	56	99	1	0	0	0
	Division Total	0	0	0	0	279	132	9	420	306	185	1	٥	0	0
	Circle Total	9	8	0	17	1150	154	21	1335	1375	304	19	4	116	35
~	Bhiwani														
	Bhlwani PHED No 1														
17	Bhoward PHESD No. 3	20	0	0	20	1	0	0	1	6	0	11	n	18	0
18	Loharu PHESD	2	0	0	2	35	0	0	35	53	0	1	0	1	0
	Di ision Total	22	0	0	22	36	0	0	36	59	0	12	0	19	a
	Bhiward PHED No. 2												_		_
19	Bhiwan (D and P) PHESD	10	0	0	10	0	0	0	0	٥	0	7	a	4	0
20	Biniwani PHESD No. 2	6	2	e	8	0	0	0	0	0	0	Ó	0 -	7	- 10
21	Bhiwarii PHESD No 4	19	0	0	19	0	0	0	0	1	0	10	0	14	0
	Di sio Total	35	2	٥	37	0	0	0	0	1	0	17	0	25	10
	Bhlward PHED No 3														
22	Bhrwani PHESD No 6	2	0	0	2	0	0	0	٥	0	0	0	0	1	0
_	Divisi T tal	2	o	0	2	0	ō	0	D	0	0	٥	0	1	٥
	Charichi D dri PHED										-	-	-	-	-
	Shadra PHESD	3	0	0	3	18	0	0	18	55	0	Q	0	6	0
24 (	Charithi Dadri PriESD No. 2	19	0	0	19	17	0	0	17	13	0	11	0	6	0
		_	-	•		••	•	•	.,			11	v	u	v

			C1		•		TW E	naad			₹	bewali		Ja Borrstes	
			Cenal				-								,-
Sr No	Circle/Division/ Subdivision	Rurai	Urban	Govt	Total	Rural	Urban	Govt	Total	Rural Deep	Urban Deep	Rural Shallow	Urban Shallow	ural	Urban
25	Charithi Dadri UPHESD N 1	26	2	0	28	7	0	0	7	6	0	4	2	Ź	0
	Division Total	48	2	0	50	42	0	0	42	74	0	15	2	14	0
	Stward PHED														
26	Behal (P and I) PHESD	7	0	0	7	В	1	0	9	23	17	0	٥	4	2
27	Shwara PHESD No. 1	8	1	0	9	0	0	0	0	1	0	0	0	4	6
28	Siwani PHESD No 2	12	0	0	12	0	0	0	0	0	0	1	Đ	6	0
	Division Total	27	1	0	28	8	1	0	9	24	17	1	0	14	6
	Tosham PHED														
29	Bawani Khera UPHESD	21	1	0	22	0	0	0	0	0	0	0	D	12	2
30	Kairu PHESD	18	0	0	16	0	0	0	0	2	0	1	Đ	11	Õ
31	Tosham PHESD	45	0	0	45	0	0	0	0	0	0	6	0	21	0
	Division Total	84	1	0	85	D	0	0	0	2	0	7	0	44	2
	Circle Total	218	6	0	224	86	1	0	87	160	17	52	2	117	20
	Gurgaon														
	Farkdabad PHED No 1														
32	Faridabad PHESD No 1	0	0	0	0	11	0	٥	11	48	0	4	0	2	0
33	Fandabad PHESD No 2	0	0	0	0	15	0	9	24	39	7	13	0	7	4
34	Fandabad PHESD No. 4	0	0	0	0	27	0	1	28	64	0	2	0	1	0
	Di islo T tal	0	0	0	0	53	0	10	63	151	7	19	01	10	4
	Gurgaon PHED													+	
35	Farrukh Nagar PHESO	5	0	0	5	19	0	0	19	97	0	7	0	30	0
36	Gurgaon PHESD No 1	2	0	0	2	5	0	0	5	21	0	0	~ g	8	Ú
37	Gurgaon PHESD No 3	Ď	3	0	3	0	34	0	34	0	93	0	Ð	0	8
	Division Total	7	3	0	10	24	34	0	58	118	93	7	0	38	8
	Sohna PHED												-	4	
38	Gurgaon PHESO No. 4	0	0	0	0	32	D	1	33	149	0	0	0	9	_ O
39	Pataudi PHESD	0	D	0	0	43	2	0	45	168	43	0	0	1	3
40	Sohna PHESD	0	0	0	0	26	1	1	28	99	40	2	1	5	5
	Division Total	0	0	D	0	101	3	2	106	416	83	2	1	15,	8
	Circle Total	7	3	0	10	178	37	12	227	685	183	281	1	63	20
	Hiser												-	7	
	Hansi PHED												ı		
41	Hensi PHESO No. 1	14	0	0	14	0	0	0	0	0	0	5	0	12,	0
42	Hanst PRESD No 2	14	3	0	17	0	0	0	0	0	1	2	15	4	
43	, Hansi PHESD No. 3	31	0	0	31	1	_ 0	.0	1	0	0	16	0	27	0
	Division Total	59	3	0	62	1	0	0	1	-0	<b>-</b> 1	23	15	43	2
	Hisar PHED No 1												,		
44	Adampu PHESD	31	0	0	31	0	0	0	0	0	0	18	- 0,	20	0
45	Hisar PHESID No. 4	36	1	0	37	6	0	0	0	0	0	15	0	24	
46	Hisar PHESO No. 5	14	1	4	19	0	0	1	1	0	0	1	5	9	0
	Division Total	81	2	4	87	0	0	1	1	0	0	34	5	53	0
	Hisar PHED No. 2											7			
47	Banwala PHESD	59	3	0	62	1	0	0	1	0	0	2	0	38	
48	H sar PHESD No 1	0	3	0	3	0	0	0	0	0	1	0	9	0	7

			Const	Based			7111				_				_
	. V cutament						TW 6					beweil		Boo	ester 
-	or ; Circle/Division/ lo Subdivision	Kurai	Urban	Govt	Total	Rurai	Urban	Govt	Total	Rural Deep	Urban Deep	Rural Shallow	Urban Shallow	Rural	Urban
4	19 Hisar PHESD No. 7	23	1	0	24	0	0	0	0	0	0	3	0	21	0
	Division Total	82	7	0	89	1	0	0	1	0	1	5	9	59	,
_	Circle Total	222	12	4	238	2	0	1	3	0	2	62	29	155	11
_	Jhajjar														
_	Bahadurgarh PHED														
5	0 Bahadurgarh PHESD No 2	13	0	0	13	0	0	0	0	1	0	6	0	20	٥
_ 5	1 Bahadurgarti PHESD No 3	18	0	0	18	2	0	0	2	0	0	6	0	12	0
_5	2 Bahadurgarh UPHESD No 1	4	1	0	5	0	0	0	0	0	0	0	0	7	7
	Division Yotal	35	1	0	36	2	D	0	2	1	٥	12	0	39	7
_	Jhajjar PHED No. 1														
5	Berl PHESD No 1	15	1	1	17	0	0	0	0	0	0	15	٥	5	1
54	Berl PHESD No 2	15	٥	0	15	0	0	0	0	2	0	18	0	5	0
59	Jhaffar PHESD No 2	16	0	0	16	0	0	0	0	1	0	29	0	5	0
_	Division Total	46	1	1	48	0	0	0	0	3	0	62	0	15	1
	Jhajjar PHED No 2														
56		1	2	2	5	4	0	0	4	4	0	8	0	8	2
57	Jhaffar PHESD No. 4	10	0	0	10	6	0	0	6	2	0	18	2	4	0
58		6	0	0	6	6	0	0	6	12	0	15	0	4	0
	Division Total	17	2	2	21	15	0	0	16	18	0	41	2	16	2
-	Jhaffar PHED No 3														
59	Bahadurgarh PHESD No. 4	14	0	0	14	0	0	0	0	0	0	10	0	25	0
60	Jharjyar PHESO No. 5	8	G	0	8	2	0	0	2	2	0	22	0	4	0
	Drylsion Total	22	0	0	22	2	0	0	2	2	o	32	0	29	0
	KosH PHED														
61	Kosli PHESO No 1	21	0	0	21	2	a	0	2	15	0	12	0	14	0
62	Kosti Phiesd No. 2	4	0	O	4	0	0	0	0	1	0	0	0	2	0
	Division Total	25	0	0	25	2	0	G	2	16	0	12	0	16	0
	Circle Total	145	4	3	152	22	0	В	22	40	o	159	2	115	10
-	Find												_		
_	Jind PHED														
63	Jind PHESD No 1	24	0	0	24	24	0	0	24	34	0	43	0	9	0
64	End PHESD No 2	0	0	0	0	6	1	0	1	1	47	0	0	0	0
65	Julana PHESD	20	0	0	20	8	0	0	8	13	0	31	0	12	0
66	Safidon PHESD	15	0	0	15	16	1	0	17	25	19	21	0	7	0
	Division Total	59	٥	0	59	48	2	0	50	73	66	95	0	28	0
	Narwana PHED													-	
67	Narwana PHESD No 1	21	0	0	21	7	0	0	7	28	0	7	0	В	0
68	Narwana UPHESD No 2	22	2	0	24	2	0	0	2	8	0	9	3	22	3
69	Uchana PHESD	26	2	0	28	1	0	0	1	10	0	4	0	12	2
	Division Total	69	4	0	73	10	0	0	10	46	0	20	3	42	5
	Circle Total	128	4	0	132	58	2	0	60	119	66	115	3	70	5
	l												-		

			Canal	Based			TW	Based	l		Tu	bewell		D.	ster
	Sr Circle/Division/	Rural	Urban	Govt	Total	Rural	Urbar	Govt	Total	Rurai	Urban	Rural	Urban	. ⊀	urban
	No Subdavision									Deep	Deep	Shallow	Shallow	Wal	CTUOII
	Kaithai													7	
	Kaithal PHED No 1														
	70 Karthal PHESD No 1	6	2	0		8 11	(	) (	11	. 25	46	2	Œ	0	11
1	71 Karthal PHESD No. 2	8	0	0		8 41	(	0	41	86	0	0	C	0	0
7	72 Punda PHESO	4	1	0	!	5 18	7	. 0	20	65	10	4	0	0	0
	Division Total	18	3	0	2:	. 70	2	. 0	72	176	56	6	0	0	11
	Kaithal PHED No 2														
7	3 Guitta PHESO	1	0	0	1	32	3	0	35	61	24	٥	0	2	1
7	4 Kathal PHESD No 4	23	0	0	23	J 6	0	1	9	34	2	13	0	5	0
7	5 Kalayat PHESD	25	1	0	26	6	0	0	6	10	2	8	0	6	- 3
	D vi i Total	49	1	٥	50	46	3	1	50	105	28	21	- 0	13	4
	Kaithai PHED No 3												_		•
70	6 Kalthal PHESD No. 5	0	1	0	1	0	0	Û	0	٥	3	0	0		_
77	7 Karthal PHESD No 6	0	1	0	1		0	0	0	0	0	0	0	0	2
	Division Total	0	2	٥	2	0	0	0	0	0	3	0	0	D	0 2
	Kurukshetra PHED								_	-	-	٠	~ ·		2
78	Kurukshetra PHESD No. 1	0	o	0	0	105	3	4	112			_			
79		0	0	0	0	1	0	0	112	117 I	12	0	1	0	0
80	Ladwa PHESD	0	0	0	0	83	1	0	84	89	0	0	0	0	0
81	Pehowa UPHESD	0	0	0	0	44	2	0	46	61	22	1	0	0	8
82	Shahbed PHE D	0	0	0	0	98	3	0	101	101	27	0	0	0	0
	Division Total	0	0	0	0	331	9	4	344	369	68	0	0	0	0
	Circle Total	67	_	-			_					1	1	0	0
		07	6	0	73	447	14	5	466	650	155	28	1	13	17
	Karnai Karnai PHED No 1													•	
83	Assandh PHESD No 1		•		_										
84	Indri PHESD	5 0	0	0	5	33	1	0	34	30	1	5	0	0	0
85	Kamai PHESD No 3	0	0	0	0	96	15	0	111	71	7	_8 <sub>1</sub>	0	2	1
	Karnal UPHESD No 2	0	0	0	0	181	13	2	196	251	44	3I	2	. 7	1
	Di islon Total	5	0	0	5	59 <b>369</b>	89	18	166	51	104	_0	0	1	4
	Kamal PHED No. 2	3	u	U	3	309	118	20	507	403	156	13	2	101	6
87	Assandh PHESD No. 2			_		_	_							· 	
88	Kamal UPHESD No. 1	0	1	0	1	0	2	0	2	0	2	0	<u>0</u> .	0	1
	Division Total	0	0	0	0	0	0	I	1	0	i	0	0_	0	_ D
	•	U	1	0	1	0	2	1	3	0	3	0	0	0	1
~	Panipat PHED No. 1														
	Panipat PHESD No. 4  Pan pat UPHESD No. 1	16	0	0	16	35	35	0	<del>-71</del>	-31	34	5	01	2	0
	•		0	0	0	1	122	0	123	1	92	O <sub>1</sub> _	14	0	0
71	Pan pat UPHESD No 2  Division T tal	18	0	0	18	27	4	0	31	18	3.	9	0	0	0
		34	0	0	34	64	161	0	225	50	129	14	141	2	0
	Panipat PHED No 2	_											r		
	Panipat PHESD No 3	0	0	0	0	18	2	1	21	17	0	0	0	3	0
73	Samadha PHESO	0	0	0	0	87	6	0	93	77	23	0	0	2	ō
_	Divesion Total	0	0	0		105	8	1	114	94	23	0	0	5	0
	Circl T tal	39	1	0	40	538	289	22	849	547 :	311	27	16 1	17	7

		Canal	Based			TWI	Based			Tu	ibawei)		Во	oster
Sr , Cirde/Division/	Rural	Urban	Govt	Total	Rural	Urban	Govt	Total	Rural	Urban	Rural	Urban	-	Urban
No Subdivision									Deep	Deep	Shallow	Shallow		
Namaul														
Mohindergarh PHED														
94 Mohindergarh PHESD No 1	2	0	0	2	7	0	0	7	48	0	0	0	5	Ď
95 Mohindergarh PHESD No 2	2	1	0	3	_	0	3	4	6	22	0	2	2	9
96 Mohindergarh PHESD No 3	2	0	0	2	-	0	0	2	21	0	0	0	1	0
Division Total	6	1	0	7	10	0	3	13	75	22	0	2	8	9
: Narnaul PHED No 1														
97 Namaul PHESD No 1	4	0	0	4	-	0	0	1	40	0	1	0	2	0
98 Namaul PHESD No 3	4	2	0	6	4	0	0	4	68	32	0	0	5	8
99   Namadi UPHESD No 2	1	0	0	1	17	0	0	17	179	0	0	0	4	0
Division Total	9	2	0	11	22	0	0	22	287	32	1	0	11	8
Namaul PHED No. 3														
100 Namaul PHESD No 6	2	1	0	3	4	0	0	4	32	9	0	0	2	2
101 Namaul PHESD No. 7	6	1	0	7	I	0	0	1	28	4	1	2	2	1
, Division Total	8	2	0	10	5	0	0	5	60	13	1	2	4	3
Circle Total	23	5	0	28	37	0	3	40	422	67	2	4	23	20
Palwal														
Nuh (P) PHED No 1														
102 F/ Zarikha PHESD No 1	0	0	0	0	85	2	0	87	171	22	1	0	28	1
103 Nuli PHESD No. 2	1	0	0	1	32	2	0	34	93	0	6	0	13	7
104   Tauru PHESD	1	0	0	1	63	2	1	66	200	31	0	0	5	1
Division Total	2	0	0	2	180	6	1	187	454	53	7	0	46	9
Palwal (P) PHED No 2														
105 Hathin PHESD	0	0	0	0	64	1	2	67	86	0	29	0	77	0
106 Nuth (P) PHESD No 1	O	0	0	0	2	0	0	2	0	0	9	0	50	0
107 Palwal (GWI) PHESD No 2	0	0	0	0	2	0	9	2	24	0	27	0	66	0
108 Patwal PHESD No. 4	Đ	0	0	0	3	0	0	3	1	0	7	0	19	0
109 Punhana PHESD No 3	0	0	0	0	4	0	0	4	0	0	26	0	73	0
Division Total	0	0	0	0	75	1	2	78	111	0	98	0	285	0
Palwal PHED No 3														
110 Hodel PHESD	0	0	0	0	41	2	0	43	64	10	6	2	18	3
111 Palwal PHESD No. 2	0	0	0	0	102	0	0	102	114	0	72	0	26	0
112 Palwal UPHESD No 1	0	0	0	0	30	1	1	32	76	47	3	13	6	3
Division Total	0	0	0	0	173	3	1	177	254	57	81	15	50	6
Circle Yotal	2	0	٥	2	428	10	4	442	829	110	186	15 3	181	15
Rewari		_										-		
Rewari PHED No 1														
113 Bawal PHESD	3	1	0	4	17	1	0	18	21	6	0	0	7 -	1
114 Rewari PHESD No 2	7	0	0	7	6	0	0	6	18	0	9	0	10	0
115 Rewan PHESD No 3	3	0	0	3	4	0	0	4	10	0	0	0	6	0
116 Rewart UPHESD No 1	2	2	0	4	4	0	0	4	6	8	1	0	2	10
Drvision Total	15	3	0	18	31	1	0	32	55	14	10	0	25	11

			Canal	Based			TW E	lased			Tu	bewell			eg Setter
Sr No	Circle/Division/ Subdivision	Rurai	Urban	Govt	Total	Rural	Urban	Govt	Total	Rural Deep	Urban Deep	Rural Shallow	Urban Shallow	Aural	) Urban
	Rewari PKED No 2													γ	•
117	Dharuhera PHESD	0	0	0	0	ı	0	0	1	5	0	٥	נ	1	0
	Division Total	0	0	0	0	1	0	0	1	5	0	0	0	_	0
	Circle Total	15	3	0	18	32	1	0	33	60	14	10	0		11
	Rohtak												•		
	Rohtak PHED No 1														
118	Rohtak PHESD No 3	20	1	0	21	1	0	0	1	0	0	12	0	23	2
119	Rohtak PHESD No 4	17	0	0	17	0	0	0	0	0	0	16	0	16	0
120	Rohtak PHESD No 5	0	0	1	1	0	0	0	0	0	0	0	0	01	
121	Rohtak PHESD No 7	25	0	0	25	3	0	0	3	0	0	21	01	21,	0
	Division Total	62	1	1	64	4	0	0	4	0	0	49	0	60	5,
	Rohtak PHED No 2													1	,
122	Meham PHESD	28	2	0	30	0	0	0	0	0	0	26	0	27	3
123	Rohtak PHESD No 2	8	3	0	11	1	0	0	1	1	0	8	6	4	22
124 <sup>1</sup>	Sampla PHESD	19	2	0	21	1	0	0	1	1	0	28	С	9!	4
	Division Total	55	7	0	62	2	0	0	2	2	0	62	€	40	29
	Rohtak PHED No. 3													-	٠ -
125	Rohtak PHESD No 9	0	3	0	3	٥	0	0	0	0	0	0	C	01	0
	Division Total	0	3	0	3	0	0	0	0	0	0	0	0	01	0
	Circle Total	17	11	1	129	6	0	D	6	2	0	111	6	100	34
4	Sirsa													+	,
-	Fatehabad PHED No 2												1	- 1	
	Fatehabad PHESD No 2	35	0	0	35	32	2	0	34	35	10	1	1	22,	c
127	Fatehaoad PHESD No 3	43	1	0	44	2	0	1	3	2	29	2	0	26	0
128	Tohana PHESO No 1	17	2	0	19	12	0	0	12	21	9	0	α	13(	
	Division Total	95	3	٥	98	46	2	1	49	58	48	3	1	61	2
;	Sirsa PHED No. 1													1	-
129	Dabwali PHESD No 1	57	1	0	58	0	0	0	0	6	0	2 ~	- ~ a	81	
130	Sirsa PHESD No. 3	19	1	0	20	6	0	0	6	22	42	0	- 1	1	3
131	Sirsa PHESD No. 5	21	2	0	23	8	0	0	8	20	25	6	4,	1	0
	Division Total	97	4	0	101	14	0	0	14	48	67	8	5	10 <sup>1</sup>	3
:	Sirsa PHED No. 2														
132 (	Dabwali PHESD No 3	38	1	0	39	0	0	0	0	11	0	11	0	8	0
133 8	Elenabad PHESO No. 1	40	2	0	42	6	5	1	12	21	4	0	0	3	0
134 ,5	imsa PHESD No 4	61	1	2	64	7	0	0	7	15	Ot	3	0	3	_0
,	Division Total	139	4	2	145	13	5	T	19	47	4/	141	0	14	0
	Circle Total	331	11	2	344	73	7	2	82	153	119	25	6	85	5
į S	ionipat										-		-+	1	<del></del>
To	iohana PHED N 1											+		$\neg \uparrow$	
135   6	iohana PHESD No 2	4	1	0	5	2	0	0	2	2	0	6	8,	0	4
136 G	iohana PHESD No 3	23	0	0	23	6	0	0	6	8	0	27	0	В	oʻ.
1	Division Total	27	1	0	28	8	0	0	8	10	0	33(	8	8	4
,														1_	

~			Ca al	B sed			TW 8	sed			т	b w II		Boo	rst
Sr N	Circle/Drivision/ Subdivision	Rural	Urban	Govt	Total	Rural	Urban	Govt	Tbal	Ru al Deep	Urba Deep	Rural Shallow	Urb n Shallow	Rural	Urba
	G hana PHED N 2														
137	Gohana PHESD No 1 (U)	35	1	0	36	2	0	0	2	0	0	40	0	20	٥
	Diksin T tal	35	1	0	36	2	0	0	2	0	0	40	0		0
•	So ip t (D a d P) PHED														
138	Kharkhoda PHESD	20	1	0	21	16	0	0	16	33	2	29	2	7	0
139	Sonip t PHESD No 3	1	0	0	1	7	0	0	7	7	0	7	0	3	0
140	Sonipat PHESD No. 4	0	1	0	1	0	1	0	1	0	46	0	27	O	9
	DII TENI	<b>Z1</b>	2	0	23	23	1	0	24	40	48	36	29	10	9
	So ip t PHED N 2														
141	Son pat PHESD No. 5	3	0	1	4	33	0	0	33	45	0	32	0	1	0
142	Sonipat PHESD No. 7	2	0	1	3	9	0	0	9	11	0	5	1	0	0
	D islon Y tal	S	0	2	7	42	G	0	42	56	0	37	1	1	0
	Sonipat PHED N 3														
143	Gan ur PHESD No 1	9	0	0	9	70	1	0	71	111	9	39	0	٥	0
144	Ganaur PHESD No 2	0	1	0	1	0	0	0	٥	0	ī	0	0	0	Ö
	Divsin⊤tại	9	1	0	10	70	1	0	71	111	10	39	0	0	0
	Circl T tal	97	5	2	104	145	2	0	147	217	58	185	38	39	13
	Gra d Total	1420	79	12	1511	3202	527	70	3799	5259	1406	1009	127	1320	223

### Detail of Sewage Treatment Plant

Sr No	Functio	nal STP	ln prog	ress	Under p	rocess
	Name of	Capacity	Name of town	Capacity	Name of	Capacity
	town	(in MLD)		(in MLD)	town	(in MLD)
1	Ambala City	5 3 25	Ambala City	3 5,6	Dabwali	16 50
2	Bahadurgarh	18 36	Ambala Sadar	10	Dharuhera	9 50
3	Вел	2	Assandh	6,	Farukh Nagar	3
4	Bhrwani	10 30	Ateli Mandi	2	Hassanpur	3
5	Charkhi Dadri	5 ~	Bawani Khera	4.5	Haily Mandi	3 5
6	Fandabad	45, 50	Barwala	6	Kalanwali	95
7	Gohana	8 30	Bawa!	3	Namaund	4
8	Gharaunda	3	Bhiwani	10 15,15	Ranta	6
9	Hodal	9	Charkhi Dadn	5	Safidon	9
10	lndri	15	Cheeka	10	Thanesar	25
11	Jagadhri	19	Ellenabad	7 5	Uklana	6 50
12	Jhajjar	5.5	Fatehabad	10		
13	Jind	15	Firozpur Jhirka	3		
14	Kaithal	10 10,10	Ganaur	7		
15	Kalka	1 3	Gohana	3		
16	Kalanaur	3.5	Hansı	755		
17	Kamal	8 40	Hathin	45		
18	Meham	5	Hisar	15		
19	Narwana	35375	Jind	5.		
20	Panipat	10 35	Julana	4		
21	Palwal	9	Kalayat	15		
22	Rewari	8	Kanına	3		
23	Rohtak	10	Kharkhoda	4 5	}	
24	Sampla	4	Kalka	45		
25	Sonipat	30	Ladwa	7		
26	Sohna	6	Loharu	3 5		
27	Uchana	2	Mohindergarh	6.5		
28	Yamuna Nagar	25	Naraingarh	3		
29			Narwana	3 5		
30			Nilokheri	6		
31			Nissing	4		
32		_	Nuh	36		
33			Namaul	8		
34			Pehowa	8		
35			Pinjore	5		
36			Pundn	3 5		
37			Punhana	4.5		
38			Pataudi	4 5	<u> </u>	ļ
39			Panipat	20 25		
40			Ratia	6.5		ļ
41			Rewart	65 16	L	
42			Rohtak	19 5 14 40	ļ	L
43			Sirsa	15 5		
44			Siwani	4		
45			Shahbad	115		L
46			Samalkha	5	L	ļ
47			Taoru	4.5		ļ
48			Tohana	10	ļ	
49			Taron	5.5	<del> </del>	
50			Uchana	15		
	Total	37	l	60	l	11

### Committee made the following observations/recommendations

The Committee would like to know the areas in the state where still the dependency is on Local Wells Hand Pumps and Private Tubwells the steps taken by the Department to ensure for supplying 100% drinking water through Taps

### 2 Rajiv Gandhi Augmentation Drinking Water Project in Mewat Area -

- (I) is this scheme for a particular area or can it be spread to other water deficient areas of the State if so the committee be apprised of the latest position
- (ii) The details of norms adopted for implementation of this scheme be intimated?
- Indira Gandhi Drinking Water Scheme The date when this scheme came into existence Division wise details of beneficiaries be provided and norms which were adopted to implement this scheme be also intimated with future plans
- 4 Economic Stimulus Package Name of the 14 town selected under this scheme details of yard sticks adopted to select these 14 towns
- 5 NCR Planning Board Scheme The source of water supply the details of finance received under this scheme during the last three years and the details of succession rate under this scheme be intimated to the committee
- The details of areas where still the people are facing the problem of scarcity of drinking water the steps being taken to meet the demand
- 7 Name of defaulters who are not paying water using charges steps being taken up against the defaulters
- 8 Has the department implemented any quality monitoring and surveillance programmes for supply of hygienic and potable water to the people especially in rural area if so the details their of
- 9 Division wise details be provided of completion implementation succession rates of all the schemes
- As per the information with the Committee 8 pipe lines are being laid for sewerage system whether is it sufficient for smooth disposal of sewerage water?
- Details of villages and Towns where the ground water is saline and steps taken by the Department for providing drinking water particularly for such type of areas
- 12 Canal based water supply schemes
  - Steps taken by the Department in these circumstances where the water does not reach up to tail

- ii) Where the limit of municipal area has been extended whether the water supply has also been provided under canal based water supply scheme upto extended municipal area
- The Committee would like to know whether there is any scheme to lay separate pipe lines for disposal of storm water
- The Committee has desired that action be taken by the Department to shift the site of disputed land of treatment plant at Ambala Cantt and action taken thereof be intimated to the committee

### (IRRIGATION DEPARTMENT)

### Committee prepared the following questionnaire

Stpes taken by the Department to save the damages caused by the floods particularly in Yamuna Rever and preventive measures taken by the Department in respect of other Rivers of Haryana State

Action plan of Irrigation Department for the year 2013- 2014(NABARD) relating to rehabilitation of water courses in the State

Whether any work without administrative approval can be sent to NABARD

Whether the works under action plan of Irrigation Department for the year 2013-14 have sent to NABARD if yes when the project was sent

The Details of distribution of water from Bhakra Dam in Haryana and the details of infrastructure of canals linked to this Dam upto Branch/Sub Branch as well as the original capacity of such canals and now their actual bearing capacity

Steps taken or to be taken to restore the original capacity

The total CCA in Acres under Bhakra System and the total Irrigation area in the last three Kharif and Rabi Crops

The system of canals with which Yamuna CCA is Supplemented by Bhakra Water

The system of canals with which Bhakra CCA is Supplemented by Yamuna Water

#### REPLY OF THE DEPARTMENT

In order to have proper advance planning. It has been decided that comprehensive planning of development works of Irrigation Department be carried out with reference to the approved budget for the year 2013 14 in the form of action plan for the year 2013 14. The brief is as under -

- 1 4700 Rehabilitation of canal Network The total approved budget under the Head is Rs 40 75 Crore considering bank of sanctions up to 2 0 times the approved budget work that can be allowed under this head work out to be Rs 81 50 Crore under this head only 25 ongoing and 37 new works with total requirement of funds of Rs 74 87 Crore during the year 2013 14 & thereafter have been proposed
- 2 4700 Bridges and other structures The total approved budget under the Head is Rs 20 00 Crore (rs 10 00 Crore (Gen)+Rs 10 00 Crore (SCSP)) considering bank of sanctions upto 2 0 times the approved budget works that can be allowed under this head work out to be Rs 40 00 Crore But the demand under the head is much more than the bank of sanctions under this head 6 ongoing and 109 new works with total requirement of funds of Rs 51 35 Crore during the year 2013 14 & thereafter have been proposed
- 3 4700 improving capacity of pumps The total approved budget under the Head is Rs 10 00 Crore considering bank of sanctions upto 2 0 times the approved budget works that can be allowed under this head work out to be Rs 20 00 Crore under this head 1 ongoing and 4 new works with total requirement of funds of Rs 16 71 Crore during the year 2013 14 & thereafter have been proposed
- 4 4700-Dadupur Nalvi The total approved budget under the Head is Rs 6 50 Crore considering bank sanctions upto 2 0 times the approved budget works that can be planned allowed under this head work out to be Rs 13 00 Crore under this head 6 ongoing with total requirement of funds of Rs 13 63 Crore during the year 2013 14 & thereafter have been proposed
- 5 4700 Rehabilitation of water courses The total approved budget under the Head is Rs 64 00 Crore considering bank of sanctions upto 2 0 times works that can be planned under this head work out to be Rs 128 00 Crore under this head 107 ongoing and 269 new works with total requirement of funds of Rs 127 87 Crore during the year 2013 14 & thereafter have been proposed
- 6 4701-New Minor- The total approved budget under the Head is Rs 24 65 Crore considering bank of sanctions upto 2.5 times works that can be planned under this head work out to be Rs 61 62 Crore under this head 5 ongoing and 19 new works with total requi ement of funds of Rs 57 75 Crore during the year 2013 14 & thereafter have been proposed

- 7 4701-Ganga Flood Control Commission (GFCC) The total approved budget under the Head is Rs 10 00 Crore However revised project under the schemes has already been submitted to GOI Under this head 1 ongoing with total requirement of funds of Rs 3 70 Crore during the year 2013 14 have been proposed. The balance provision has been kept reserved for making payment of disputed works as and when decided by the Govt.
- 4701-institutional Strengthening The total approved budget under the Head is Rs 15 00 Crore considering bank of sanctions upto 2 0 times the approved budget works that can be allowed under this head work out to be Rs 30 00 Crore under this head 13 ongoing and 75 new works with total requirement of funds of Rs 31 87 Crore during the year 2013 14 & thereafter have been proposed
- 9 4701-NABARD The total approved budget under the Head is Rs 190 00 Crore for already approved/new schemes Considering bank of sanctions upto 2 times the approved budget works that can be allowed under NABARD worked out to be Rs 380 00 Crore under this head 141 ongoing and 402 new/already approved works with total balance requirement of funds of Rs 285 82 Crore during the year 2013-14 are proposed In addition 75% share of AIBP schemes works out to be Rs 53 05 Crore As such total requirement of funds under NABARD is Rs 423 00 Crore during the years Some of these works may be extended up to 3 to 4 years
  - 1 The Details of distribution of water from Bhakra Dam in Haryana and the details of infrastructure of canals linked to this Dam upto Branch/Sub Branch as well as the original capacity of such canals and now their actual bearing capacity

Haryana receives supplies from two surface sources i.e. Bhakra and Yamuna Inflows in Sutlej Ravi & Beas are stored in Bhakra Ranjeet Sagar Dam & Pong Dam respectively. Two canals i.e. Anandpur Sahib Hydel Channel (ASHC-33 Km Length) and Nangal Hydel Channel (NHC 64 50 Km length) are linked to Bhakra Dam ASHC delivers water to Punjab whereas Haryana draws its share of Sutluj Ravi &Beas from Bhakra Dam reservoir and supplies are received at Haryana Contact Points via route of NHC. Bhakra Main Line (BML 164 17 Km) and Narwana Branch (length 97 66 Km) at Rd-160000 of Narwana Branch and Rd 390000 of BML Canal respectively. The capacity of NHC at head is 12500 Cs. BML Canal at head is 12455 Cusecs (6774 cusecs at Haryana Contact Point) and Narwana Branch at head is 4500 cusecs (4022 cusecs at Haryana Contact Point). The actual taking capacity of NHC is 12500 Cusecs.

Narwana Branch at Haryana Contact Point is 4022 Cusecs Main reason of running of less discharges from head of BML is that capacity of Nangal Hydel Channel is 12500 Cs. From which 1250 Cs. Is withdrawn by Punjab (750 Cs. for Ropar Thermal Plant and 100 Cs. for Patalpuri Gurdawara and remaining for other uses). Thus the balance available water at Head of BML after losses of about 45 Cs. remains only 11500 Cs. Thus water availability at BML head is only 11500 Cs. to which the canal is O.K. Punjab uses 750 Cs. for Ropar Thermal Plant and 100 Cs. for Patalpuri Gurdawara and other uses from its own share of 3000 Cs. in capacity of BML. The plan showing the above channels is at (CP 1)

Narwana Branch ends at Budhera Complex from where it feeds Bhakra areas through Sirsa Branch System (Dhamtan Disty Shudkan Disty Barwala Branch and Balsamand Sub Branch) and habri Sub Branch System (rajaund Disty and Jakholi Disty) and Yan una areas through NBK link Channel The details are brought out in paras below

Bhakra water received at RD 390000 of BML is used by Haryana through two systems i.e. BML-Barwala Link system and Tail BML system BML Barwala link Channels originates from RD-466000 of BML Canai and Tail BML system starts at Tail BML i.e. RD 538630 of BML. The system of Channels is as under -

Nam	e of Channels	Capacity (inCs)	Taking Capacity (inCs )
1	BML Canal	12455	11500 (as already explained)
2	Narwana Branch (0 16000)	4022	4022
3	Narwana Branch D/S Jhansa	3500	3000 (The less drawal in channel is due to availability of SYL canal which is running parallel)
4	Bhakra Main Branch (RD 538 tail)	3088 77	3088
5	Fatehabad Branch (RD 538 tail)	2025	2025
6	Fatehabad Dy (RD 538/tail)	229	229
7	Samain Dy (RD 538/tail)	54 77	54 77
8	Pirthala Dy (RD 538/tail)	77 10	77 10
9	Dhamtan L/C (RD 538/tail)	35 60	35 60
10	Tohana Dy (RD 529/R)	13 23	13 23
11	Kalwan Feeder (RD 529/L)	9 89	9 89

#### Steps taken or to be taken to restore the original capacity

From above tabulated fugures it can be gathered that the taking capacity of the Bhakra Channels is O K. As far as BML Canal is concerned only 11500 Cs water is available at the head for which the canal is O K. However, even the exiting capacity in Haryana area is sufficient as SYL Canal is being used for the balance discharges.

### The total CCA in Acres under Bhakra System and the total Irrigated area in the last three Kharif and Rabi Crops

The total CCA in Bhakra system is 32 33 lac acres. The total irrigated area in the last three Kharif and rabi crops is attached at (CP-2)

Total area irrigated in Bhakra system during the last three Kharif and Rabi Crops

#### Figures in Lac-Hectares

Name of Circle	CCA	Khanf	Rabi	Total
Year 2010 11				
SYL circle Ambala	0.88	0 13	0 13	0 26
BWSC Karthal	3 30	1 05	1 13	2 18
BWSC I Hissar	271	1 96	2 35	4 31
BWSC II Hissar	2 17	1 24	1 34	2 58
BWSC Sirsa	3 91	2 22	2 49	471
Total	12 97	6 60	7 44	14 04
Year 2011 12				
SYL circle Ambala	0.88	0 14	0 12	0 26
BWSC Karthal	3 42	1 15	1 16	2 31
BWSC   Hissar	2 89	1 49	1 75	3 24
BWSC II Hissar	2 15	1 26	1 30	2 56
BWSC Sirsa	3 84	2 34	2 47	4 81
Total	13 18	6 38	6 80	13 18
Year 2012 13				
SYL circle Ambala	0.88	0 13	0 13	0 26
BWSC Karthal	3 42	1 16	1 16	2 32
BWSC I Hissar	2 98	1 49	1 76	3 25
BWSC II Hissar	2 03	1 20	1 18	2 38
BWSC Sirsa	3 81	2 38	2 48	4 86
Total	13 12	6 37	6 71	13 08
G Total	39.27	19 35	20 95	40 30
Average	13 09	6 45	6 98	13 43
-	(or 32 33 lac			(102 62 / )
	acres)			

### The system of canals with which Yamuna CCA is Supplemented by Bhakra Water

Bhakra water supplement the entire Yamuna CCA below Budhera head from October to June Bhakra water received at RD 160000 of Narwana Branch goes to Narwana Branch Sirsa Branch system i.e. Budhera head where Narwana Branch ends and from there Bhakra water supplements the Yamuna System through NBK Link and SYL Canal 496 Cusecs of Bhakra water is also supplied to Delhi through NBK Link channel

Further there is another system also through which Yamuna CCA is supplemented by Bhakra water i.e. through Balsamand Sub Branch system which distributes water to Yamuna areas through Sewani feeder and Sewani Canal

The syster	The system of canals is					
1	NBK link	2716				
2	SYL Canal	6200				
3	WJC Branch	11500				
4	Parallel Delhi Branch	5645				
5	Delhi Branch	1738				
6	Hansı Branch	8000				
7	Butana Branch	4659 41				
8	Nigana Feeder/Canal	298 00				
9	Mithathal Feeder	299				
10	Sunder Sub Branch	2600				

### The system of canals with which Bhakra CCA is Supplemented by Yamuna Water

Yamuna Water supplement the Bhakra CCA below Budhera head through Sirsa Branch Sysytem Sirsa Branch originating from Indri is used to supply Yamuna Water to Bhakra system when surplus supplies in Yamuna are available The Yamuna water through Sirsa Branch is supplied to Bhakra areas below Budhera head through two separate systems i.e. Sirsa Branch System (Dhamtan Disty Shudkan Disty Barwala Branch and Balsamand Sub Branch) and Habri Sub Branch System distributes water through Rajaund Disty and jakholi Disty

The syste	em of canals is -	Capacity (in Cs)
1	Sirsa Branch	2800
2	Dhamtan Disty	571
3	Shudkan Disty	535 56
4	Barwala Branch	1943 50
5	Balsamand S/Branch	754
6	Habir S/Branch	902 71
7	Rajaund Disty	446
8	Jakholı Dısty	163

### Committee made the following observations/recommendations

- 1 The Committee would like to know whether the amount of Rs 22 00 Crore sanctioned for River Disaster Management Department which was to be spent within the month of July 2013 has been utilized within the prescribed period or not and repairs work has been carried out at all the points which were explained during oral examination on 10<sup>th</sup> July 2013
- 2 The Committee was apprised that Drains can be got cleaned under the NAREGA Scheme therefore the committee would like to know how much work in this regard has been done under this scheme districtwise details thereof be submitted by the Department
- 3 During the oral examination it was pointed out by Shri Ram Pal Majra MLA that on the sites of Hansi Butana and Ghagger Canal stone pitching was being illegally removed then the committee was assured that after visiting on the spot committee will be apprised about the position within two days but no such report has been submitted to the committee till the preparation of this report. Therefore the Committee be apprised of the latest position.
- It was replied that administration approval has not been accorded under NABARD Schemes. As the remodeling of Water Courses are directly beneficial for farmers, therefore Committee would like that a proper proposal for the construction of water courses be prepared and the Committee be apprised of the action taken in this regard.
- The Committee would like that suitable steps be taken by the Department to stop the theft of canal water to ensure the water supply to tail

#### POWER DEPARTMENT

### Committee prepared the following questionnaire

- 1 New Projects ongoing projects and details of Budget allocation under different schemes of Power Department
- 2 (i) Districtwise status report of Self Financing Scheme for Tubewell connections
- (II) Efforts done for reducing AT & C losses of feeders where the losses are more than 50%

1

#### REPLY OF DEPARTMENT

## Details of ongoing projects of Haryana Power Utilities

#### **HPGCL**

HPGCL has planned to setup 1x660 MW supercritical Unit at exiting 2x300 MW DCRTPP Yamuna Nagar State Government had accorded administrative approval on 30 09 2009 for setting up of this project. The project is unable to move forward due to non allocation of Coal. The project is expected to be commissioned in 13<sup>th</sup> Five Year Plan.

HPGCL is the nodal agency for facilitating the setting up the 2800 MW (4x700MW) Nuclear Power Plant by Nuclear Power Corporation of India Ltd (NPCIL) The process of land acquisition has been completed. Under the first phase of this project 2x700 MW Units (1400 MW) are proposed to be setup by 2020 at an estimated cost of Rs 14 500 Crore

Haryana power Generation Corporation Limited (HPGCL) has planned to set up a 2x750MW (+5%) Gas based power plant at Faridabad under the state sector. The gas requirement for the proposed is expected to be commissioned in 13<sup>th</sup> Five Year Plan after allocation of the required quantity of gas.

Mara-II Mahan Coal Block in Madhya Pardesh was allocated jointly to Government of NCT Delhi and HPGCL on 2<sup>nd</sup> August 2006 The development of Mara II mahan coal block is held up because the prospecting of the coal block can not be started due to non grant of Forest Clearance by MOE&F

Kalyanpur-Badalpara Coal Block of Brahmani Coal field in district Dumka Jharkhand having coal reserve of 102 MT approx has been recently allocated jointly to HPGCL Haryana and UPRVUNL Uttar Pardesh in 50 50 ration i.e. 51 MT each Steps will be initiated for development of the same in due course

Possibilities are being explored for setting up a 1500-2000 MW Hydel Power Project in Bhutan in joint venture between Royal Government of Bhutan and Government of Haryana

#### **HVPNL**

The detailed approved program for the transmission works under construction/to be constructed during 2013 14 is as under

	New Substations		Augmentation		Transmission Lines	
Category	No	Cost (in Crore	No	Cost (in Crore	Km	Cost (in Crore
400 KV			_		29 500	59 00
220 KV	5	140 00	2	5 38	275 500	153 67
132 KV	10	107 77	26	65 40	375 000	137 82
66 KV	4	38 00	19	43 52	204 900	105 49
Total	19	285 77	47	114 30	884 900	455 98

From the above the transmission works of creation of 1 No new 66 KV substation and augmentation of 6 Nos substations i e 1 No 220 KV substation 2 No 132 KV substations and 3 No 66 KV Substations have been completed during April 2013 to June 2013

#### UHBVNL

Sr No	Description	Qty	Physical	Approx imate Cost (in Crore)	Status		
1	Construction of new 33 KV substations	Nos	51	138 95	Work allotted in 40 Nos NIT Part opened and under process (5 Nos ) NIT due to be opened on 18 07 2013 (06 Nos )		
2	Augmentation of exiting 33 KV substations	Nos	63	80 52	Work allotted in 44 Nos NIT Part I opened and under process (15 Nos ) & NIT under process (04 Nos )		
3	Erection of new 33 KV lines	Km	313 30	22 71	Work allotted in 182 20 Km NIT under process in 131 10 Km		
4	Augmentation of exiting 33 KV lines	Km	307 53	19 22	Work allotted in 188 40 Km NIT under process in 119 13 Km		
5	Bifurcation/ Trifurcation of over loaded 11 KV feeders	Nos	173 to 354	47 92	Work allotted for 29x61 Nos feeders NIT under process for 144 to 293 Nos feeders		
6	R APDPR (Part A)	-		91 80	Part A covers IT implementa ion vis à vis GIS (Asset Mapping/ Painting and consumer indexing) Data Center Disaster Recovery Center and customer Care Center The project is awarded to M/s RCL Tech on dated 23 112012 and is scheduled to be completed by May 2014  Str. Name No Started Completed by May 2014  Str. Name Naturit y  1 GIS March (Asset Mappin g / Paintin g and co su mer indexin		

		i	· · · · · · · · · · · · · · · · · · ·	<del>1</del>	2 Data Dec Oct.2013
			İ		Center 2012
				ļ	r Recove
'					ry Center
			ļ		4 custom April 2013 Oct. 2013
			ļ		er Care Center
7	DT Metering (R APDRP Part A)	_		16 67	Foot survey has been completed by M/s/ Omne Agate and GTPs/Drawings has been approved
8	R APDRP (Part B)—20 towns			488 48	System strengthening project cost of Rs 488 48 Cr For 19 Nos town out of 20 nos under part B has been sanctioned by steering committee documentation of 19 nos (12+7) towns have been completed on 30 01 2012 & 21 08 2012 respectively to avail the loan amount of Rs 122 14 Cr (Rs 57 69 Cr +64 45 Cr) However to upgrade the DPRs the work is under execution by M/s PFC consultancy Ltd New Delhi Updated DPRs of 13 towns have been received and for balance 7 towns shall be received upto 30 07 2013 The updated DPRs have been submitted to MOP/ PFC and likely to be approved shortly
9	Shifting of meters in pillar box	Nos	47252	22 41	Work allotted
10	AMR above 10KW load	Nos	63433	87 07	NIT under process
11	Priyadarshani Awas Yojna	Nos	163521	72 57	NIT Part I to be opened on 16 07 2013
12	Maintenance free earthing using ground Enhancing Matenal (GEM) in Pillar Box scheme and DT's etc of Non RAPDPR area	Nos	46700	26 15	NIT Part I opened on 02 07 2013 and under evaluation
13	HVDS (Karthal Circle)	Nos	5912	44 11	Work allotted
14	Release of HT T/well connections under (OP) Circle	Nos	2236	20 06	NIT Part I to be opened on 17 07 2013 in respect of (OP) Circle Yamuna Nagar & Sonepat
			8300	100 50	For remaining Circle NIT under process by SEs (OP)
15	Pilot project to implement smart grid in OP city S/Divn Panipat	Nos	31000	46 76	DPR prepared and submitted to Ministry of Power for approval/sanction
			TOTAL	1325 90	

## DHBVNL

Sr No	Description	Qty	Physical	Approx imate Cost (in Crore)	Status
1	Construction of new 33 KV substations	Nos	34	86 80	Work allotted in 26 Nos Tender under process for 8 Nos (3 Nos S/Stn Tender decided by HPPC in meeting dated 09 07 2013 for 5 Nos Sub/Stn Tender in process)
2	Augmentation of existing 33 KV substations	Nos	14	11 88	Work allotted of 14 Nos
3	Erection of new 33 KV lines	Km	340 00	17 00	260 Km line work allotted in 26 No substations remaining 80 Km is under process
4	Augmentation of exiting 33 KV lines	Km	87 85	5 21	Work in progress of 45 35 Km work allotted of 42 5 Km
5	Bifurcation/ Trifurcation of over loaded 11 KV feeders	Nos	119	110 00	Work in progress of 119 Nos
6	R APDRP (Part A)	_	_	90 47	Part A covers IT implementation vis a /is GIS (Asset Mapping/ Painting and consumer indexing) Data Center Disaster Recovery Center and customer Care Center The project is awarded to M/s RCL Tech on dated 23 112012 and is scheduled to be completed by May 2014
			i		Sr Name of Start Completed by ed
					1 GIS (Asset March 2013 Painting and consumer ndex ng)
	_				2 Data Center Dec Oct 2013 2012

		т	<del></del>		<del></del>				
					3	Disaster Recovery Center	May 2013	Dec 2013	
					4	customer Care Center	April 2013	Oct.2013	
7	DT Metering (R APDRP Part A)	-	_	21 44	Foot stu and GT	irvey is being Ps/Drawings	done b are und	oy M/s/ Omne er approval	Agate
8	R APDRP (Part B)—13 towns	_	_	185 10	Cr For has be Howeve due to submitte	13 Nos town en sanctione or these 13 I technical great to PFC shall be float	out of a ed by s OPRs ar ounds 9 sanction	ct cost of Rs 1 16 nos under p steering comme being got re 9 No revised in is awarted the sanction	part B nittee evised DPR The
9	Shifting of meters in pillar box	Nos	131300	120 00	Work is	being allotted	1		
10	AMR above 10KW load	Nos	85567	105 00	NIT float 12 08 13	ted on 22 05	13 and	is to be opens	ed on
11	Priyadarshani Awas Yojna	Nos	130830	96 55	NIT for a	ill 10 district ii	n DHBVi	N has been flo	ated
12	Maintenance free earthling using ground Enhancing Material (GEM) in Pillar Box scheme and DT's etc of	Nos	32300	18 00					

	Non RAPDRR area			
13	HVDS (Lt connectivity of already executed HVDS works/ new works)		101 35	The case for allowing administrative approval for carrying out LT connectivity for already executed HVDS work has been submitted to Honble CM Haryana
		TOTAL	968 80	

Annexure-I

## Subject - District wise status report of Self Financing scheme for Tube well connections

The revised policy for release of connection under Self Financing Scheme was notified on dated 23 05 2012 wherein the applicant is to undertake all the erection work however the transformer will be provided by Nigam

The year wise details of tubewell connections released departmentally and under self financing scheme are given below

Financial Year		Nos of connections released				
		Department basis	Trunkey	Self Financing Scheme	Total	
2011 12		5941		14867	20808	
2012 13		6053		13978	20031	
2013 14 September 2013)	(upto	3638		6801	10439	

The status of pending tubewell applications under departmental and self financing schemes are given as under

Pending Tubewell Applications				
Department Trunkey basis	Self Financing Scheme	Total		
13074	4694	17768		
Likely date of release 31 03 2014	Likely date of release 31 12 2013			

The district wise status of release and pending tube well connections ; under self financing scheme during FY-2013 14 (up to September 2013) is given as under

Sr No	Name of District	Nos of connections Released during APR 2013 to September 2013	Pending applications under self financing scheme
1	Ambaia	74	6
2	Panchkula	53	0
3	Yamuna Nagar	624	79
4	Kurukshetra	198	15
5	Karthal	298	118
6	Kamal	467	303
7	Panipat	66	167
8	Sonepat	574	442
9	Rohtak	67	0
10	Jhajjar	111	11
11	Fandabad	84	69
12	Palwal	126	106
13	Gurgaon	88	267
14	Mewat	119	96
15	Mohindergarh	367	435

16	Rewan	203	202
17	Bhiwani	806	1517
18	Hissar	540	258
19	Fatehabad	694	63
20	Sırsa	824	73
21	Jind	418	467
	TOTAL	6801	4694

The district wise status of release of connections & pendency under departmental scheme is attached as Annexure A

Annexure- A Subject - District wise status report of Departmental/Turn Key for Tube Well Connections

Sr No	Name of District	Nos of connections Released during APR 2013 to September 2013	Number of applications Pending where consumer has deposited full amount
1	Ambala	69	316
2	Panchkula	0	132
3	Yamuna Nagar	221	1578
4	Kurukshetra	118	111
5	Kaithal	450	774
6	Kamai	132	1572
7	Panipat	84	975
8	Sonepat	205	1098
9	Rohtak	30	673
10	Jhajjar	139	678
11	Fandabac	25	73
12	Palwal	170	374
13	Gurgaon	0	524
14	Mewat	26	283
15	Mohindergarh	27	39
16	Rewan	55	324
17	Bhiwani	489	398
18	Hissar	106	522
19	Fatehabad	232	210
20	Sirsa	382	1288
21	Jind	678	1132
	TOTAL	3638	13074

Annexure-II

Subject Efforts done for reducing the losses where the losses are more than 50%

The accurate feeder wise AT&C loss figures are not available as the feeder indexing is being completed. The accurate feeder wise losses will be available by December-2013 when the 100% indexed computerized data is available. However, notional data based on allocation of losses on a category and feeders within a sub-division regarding no of 11 KV feeders where AT&C losses are more than 50% for the period from April-2013 to June 2013 is is given as under -

Sr No	Name of Circle	Rural DS	AP	Urban/ Mix Urban	Total
1	Ambala	36	0	2	38
2	Yamuna Nagar	67	0	2	69
3	Kurukshetra	88	0	9	97
4	Kaithal	103	0	16	119
5	Kamal	123	0	8	131
6	Panipat	52	0	0	52
7	Rohtak	65	0	3	68
8	Sonepat	94	0	0	94
9	Jhajjar	54	0	2	56
10	Jind	90	0	13	103
11	Hissar	115	12	4	131
12	Nhwani	60	13	7	80
13	Sirsa	2	0	1	3
14	Fandabad	27	7	6	40
15	Gurgaon	21	3	5	29
16	Namaul	29	0	3	32
17	Rewan	18	4	2	24
	Grand Total	1044	39	83	1166

For reducing the AT&C losses the description of major efforts being undertaken by UHBVN & DHBVN is given as under

#### (A) General Measures -

Input based targets given up to sub division level. Even after adjusting for the increase in the tariff/ FSA there is a 3% 4% increase which signifies AT&C loss reduction.

Feeder indexing is being done so that the losses can be ascertained on a feeder right from input to the consumer end. The work is 100% complete and delta changes are being undertaken

RAPDRP implementation is on track. It will facilities energy accounting and auditing feeder wise and even DT wise in 36 towns.

(a) In part A Rs 145 crore (100% grant) are to be spent for energy accounting and auditing

(b) In Part B Rs 1100 crores will be spent for system strengthening 50% loan converted to grant is losses brought down to 15% or on proportionate basis if less loss reduction is achieved

Metering initiatives Automatic Meter Reading (AMR) has been implemented on HT industrial consumers. Under impact study in Ambala Circle an increase of Rs 0.20 per unit was observed and for total UHBVN total expected benefit is Rs 4.28 crores per month. AMR will be further expanded to cover all the consumers above 10 KW

The readings of other consumers will be taken from optical ports and IR to eliminate manual intervention in meter reading (approx 10 lac meters to be covered this year and 10lacs next year)

100% computerized billing implemented

## (B) Measures being taken in Urban sector -

Replacement of defective & Electro mechanical meters. All the defective meters are planned to be expeditiously which is to be completed by march 2014. During the period from April 2013, 100404defective meters have been replaced with new meters.

100% re location of meters from outside the premises to reduce theft and improve billing efficiency as on date 55% meters in Urban areas have been relocated

Steeping upto Vigilance Checking and online registration of FIR's With the online registration, the number of FIR's registered has increased from 100 in January 2013 to 3 000 in September 2013. The increase in assessment and realization is given as under

Discom	2013 14			2012 13			Companson	
	Penalty imposed	Penalty Recovered	/ Recovery	Penalty Imposed	Penalty Reco vered	Reco very	Increase in imposed penalty (%)	Increase in penalty Reco vered
UHBVN	2503 35	1241 81	49 61	1614 61	872 58	54 04	55 04 /	(%) 4231/
DHBVN	1926 86	1038 02	53 87	1848 09	786 91	42 58	4 26 /	31 91 /
Total	4430 21	2279 83	51 46	3462 7	1659 49	47 92	27 94/	37 38 /4

#### Note Period April to July

Elimination of manual Reading in Phases by reading electronic meters through CMRI & Optical Port and the work is under implementation 10 lacs

meters to be replaced by optical port meters this year and 10 lacs in the next year

Implementation of R-APDRP in 36 towns. The implementation of Part A is scheduled to be completed by May 2014 and in on track, the award of which was pending for last three years.

Rs 224 crores was recovered from disconnection of 1.76.790 no defaulting consumers during the period from April 2013 to July 2013 as compared to Rs 188.14 crores from the disconnection of 1.63.634 no defaulting consumers during the same period of the last Financial Year

In case of connected consumers the disconnection is effective in descending order and in case of PDCO consumers the premises of such consumers is forwarded to Vigilance Wing for preventing un authorized extension of supply and recovery of amount

In FY 2013 14 292 no 11 KV feeders are proposed to be bifurcate/ trifurcate and strengthen along with creation of 66 no new 33 KV sub-station and augmentation of 92 no sub stations. This will not only reduced technical losses but also in many cases the Utilities will be able to liquidate the pendency of industrial and Commercial connections for which the power could not be supplied due to constraints in the exiting system.

#### (C) Measures being taken in Rural sector

Feeder Pillar Scheme to reduce theft and improving billing efficiency in rural which is motivated by giving various incentives to the consumers like giving supply hours on urban pattern 10% rebate in bi monthly energy bill for one year wherever the scheme is implemented on complete feeder. Currently feeder pillar has been implemented on 25 villages and 6 feeders and the work 108 on villages IS ın progress In villages Singhran (Hissar District) where the schemes has been implemented AT&C loss have been reduced by 61% collection efficiency increased by 26% input energy reduced by 43% and 105 nos of new connections have been added

One time settlement scheme has also been introduced to motivate consumers for feeder pillar scheme in due course by waving the defaulting amount charging on the basis of 1430 40 Rs. Per KW per year of the sanction load. Although under the scheme the amount is waived of but due to mandatory condition of shifting the meters outside and to be covered by Feeder Pillar scheme subsequently will result in reduction in line losses and increase billing which will have recurring benefits and all the waived off amount could be recovered with the payback period of two years.

The benefit will be given to the villages only if 50% of the households are ready to take connection and allow their meters to be located outside the premises/Feeder pillar. This will serve is a precursor to the feeder pillar scheme implementation in those villages.

The benefit under scheme will be available only if the consumer agrees to pay 5 current bills regularly after paying one time settlement amount and 20% of the defaulting amount will be written off each time the current bill is paid However if any consumer wants to pay 5 bills in advance (on MMC basis or average whichever is higher subject to adjustment of actual bills) then total defaulting amount will be waived off

Incentive for Regular payer As an incentive he RDS consumers who have paid their bills regularly for the last one year rebate @ 10% will be given one time to them for that particular period on the amount of last 6 bi monthly bills

Village Improvement Scheme As special village improvement programme is being carried out in all the villages w e f 01 01 2013 wherein all the essential maintenance activities are been carried out. The earthing of transformers and phase balancing resulting in technical loss reduction

#### (D) Measures being taken in Industrial sector

Automatic Meter Reading (AMR) has been implemented on HT Industrial Consumers. Under impact study in Ambala Circle an increase of Rs 0.20 per unit was observed and for total UHBVN total expected benefit is Rs 4.28 crores per month. A dedicated analytical team has been constituted to do a detailed analysis of the AMR billing data and generate exception reports.

AMR will be further expanded to cover all the connection above 10 KW

The billing of all the major consumers including mobile towers is being pre audited centrally and analyzed by dedicated analytical team

M/s HESL has also been directed to collect the detailed data of every consumer i.e. complete address no of ACs/ Geysers installed nature of business etc. which will be embedded in the billing data base for generating exception which will be subsequently used by Enforcement/ Vigilance Wings. The data of around 4 lacs consumers has already been collected.

## Committee made the following observations/recommendations

- 1 Whether the Coal Block has been allotted to DCRTPP Yamuna Nagar if so how much power has been generated/distributed
- In its reply the Department has stated that HPGCC has planned to set up 92x750MW (+5%) gas based power plant at Faridabad Therefore the Committee would like to know the steps taken by the Department for getting allocation of required quantity of gas and whether any exact date has been fixed for commissioning of the project in the 13<sup>th</sup> five year plan
- 3 During oral examination the committee was apprised that some special type of transformers are being brought from Gujarat for the Dhani (s) The committee would like to know the latest progress in this regard
- 4 The Committee would like to know details of debts on the Power Department and how the same is being settled with the Banks details of their of be intimated to the Committee
- 5 The Committee would like to know present status of Tubewell connections Division wise details be provided
- Whether the Power Department has formulated any policy to deal with the theft of transformers as it was pointed out by the committee that generally Department officers try to lodge the FIR against the affected farmers whose transformers are stolen
- 7 The Committee would like to know the details of action taken against the defaulter contractors who were engaged under HVDS system and Rajiv Gandhi Gramin Vidutkaran Yojna
- 8 The Committee would like to know the Division wise details of outstanding amount of electricity bills against subscribers and the action taken or proposed to be taken against such defaulters

### PUBLIC WORKS (B&R) DEPARTMENT

#### Committee prepared the following questionnaire

- 1 New Projects ongoing projects and details of Budget allocation under different schemes
- 2 Present status of National Highways/New National Highways/over Bridges and Railway over Bridges in the State

#### REPLY OF DEPARTMENT

#### ROAD NETWORK WITH PWD

Type of Road	Length in Kms (upto 09/2013)	
National Highways	1565 State PWD 426 NHAI 1139	
State Highways	2422	
Major District Roads	1471	
Other District Roads	21606	
Total	27064	

#### A NATIONAL HIGHWAYS

Out of 1565 km length of NH 426 km of National Highways are being maintained with funds provided by Government of India through Ministry of Shipping Road Transport and Highways {455 km (426 km MORT&H + 129 km NHAI deposit) Km by State PWD & 1010 Km by NHAI)}

The comparison with neighboring states upto 31-03 2013 is as under

		Haryana	Punjab	Himachal Pradesh
Length of NH maintaine	ed (in Kms)	541	1159	1390
NH(O)	Budget (in cr )	25	105	110
	Expenditure (in cr)	79	95	95
Periodic Renewal	Budget (in cr )	14	32	68
	Expenditure (in cr)	15	31	54

- > Total length 1565 km PWD 426km NHAI 1139 km
- 426 km NH 71 km are 4 laned 262 are 10m wide 81 Km are 7m wide 12 km are 6 71m or less wide
- Since 2005 to till date 444 km of NHs has been widened to 2 lane 648 km strengthened 7.7 km raised and 41 km has been widened to 4 lane

## B NATIONAL HIGWAYS AUTHORITY OF INDIA (NHAI)

### Projects Completed (Rs 3161 cr)

Sr No	Name of project	Cost (Rs in cr)
1	Panipat Elevated Highway on NH 1	300
2	6/8 Laning of NH-8 from Delhi Border to Haldiram Chowk	700
3	4 laning of NH 22 in Ambala portion of Ambala Chandigarh	60
4	5 FOB S on NH -8 in Gurgaon	15
5	6 laning of NH 1 from Murhtal to Panchi Gujran	80
6	6 laning of NH 1 from Panchi Gujran to Kamaspur	125
7	6 laned Elevated Highway on NH 2 at Badarpur	340
8	4 laning of NH 22 from Zirakpur-Kalka	300
9	4/6 laning of NH 71A Rohtak Panipat	600
10	4/6 laning of NH 71 a Rohtak Bawal	641
	TOTAL	3161

### Projects in progress (Rs 6646 cr)

Sr No	Name of project	Cost (Rs in cr)
1	4/6 laning of NH 10 from Bahadurgarh to Rohtak	500
2	6 laning of Delhi-Jaipur (Part of Haryana)(NH-8)	800
3	6 laning of NH 1 from Panipat to Ambala	735
4	6 laning of NH 2 Delhi Palwal Agra	890
5	4 laning of NH 73 Panchkula Saha Y Nagar UP	1200
6	4 laning of NH 71 Jind Rohtak section	1100
7	4/6 laning of NH 10 Rohtak Hisar	959
8	Four Laning of NH 71 Punjab Border to Jind (Km 238 695 to 295 300)	462
	TOTAL	6646

#### Projects in pipeline (Rs 5086 cr )

Sr	Name of project	Cost (Rs in cr)
No		
1	Eastern Penpheral Expressway (Haryana portion)	700
2	4 laning of NH-65 Ambala Karthal section	900
3	Four Laning of NH 65 Kaithal Narwana Hisar Rajasthan border Section (Km 91 200 to 241 56)	1829
4	Four Laning of NH 10 Hisar Dabwali Section (Km 170 00 to 315 55)	1507
5	Six laning bridge in Rasoi on NH 1 (Km 32 350)	30
6	Construction of fly over on NH 1 at junction in Bahalgarh	60
7	ROB at Dabwali on nh 10	60
	TOTAL	5086

#### C ROADS -

## Patchwork/Pothole repair & Surface Dressing programme

In view of complete ban on mining / quarry materials in Haryana from 01 02 2010 till to date it was a great challenge to maintain Highways Network

- i) Patchwork/Pothole Repair Programme—In view of the above circumstances this was the most successful campaign launched by department This programme was monitored on weekly basis and from time to time field officers were directed for proper monitoring of the patchwork progress and concerned DCs were also requested to monitor the patch work progress by way of surprise checking
  - During the year 2013 14 first phase of patch work programme was launched from 1<sup>st</sup> February 2013 and progress of Patchwork/Utilization of Machinery was monitored on weekly basis. During this period i.e. from 1 02 2013 to 07 07 2013 a length of 6528 km of roads was repaired by means of Patchwork/Pothole repairs.
  - ➤ The second phase of Patchwork repair programme has been launched after the end of monsoon season i.e. from 15<sup>th</sup> September 2013 During this period i.e. from 15 09 2013 to 07 10 2013 a length of 1878 km of roads was repaired by means of Patchwork/Pothole repairs against a target of 5717 km. This programme will continue till the winter season set in

Monitoring of the patchwork programme is done on weekly basis. Thus the department is in a position to improve the riding quality of roads in the state due to proper monitoring system.

Thus during first phase and second phase a total length of 6528+1878=8406 km of roads was repaired and thus the department provided a good riding quality on these roads in the state

- ➤ The department also launched patchwork programme on roads of normal defect liability period roads of PMGSY under defect liability period and HSAMB roads A length of 616+294=910 km of roads under normal defect liability period a length of 544+171=715 km of PMGSY roads under defect liability period and a length of 50+22=72 km of HSAMB roads were repaired by means of patchwork repair till 07 10 2013 These three programmes were monitored on weekly basis
- II) Looking at successful campaign of patchwork / pothole repair and also closure of mining and quarries a campaign for surface dressing of the roads was also launched this year 780 km of roads were repaired by means of surface dressing

#### SCHEME WISE DETAILS OF ROADS

#### Work Programme of State Highway & Major District roads

In the meeting held on 22 03 213 under the Chairmanship of Hon ble CM it has been emphasized that all State Highways (SHs) and Major District Roads (MDRs) be given surface treatment every 4 year. Hon ble CM has ordered that all the SHs and MDRs be repaired. Accordingly 35 works involving 395 Km length have been approved in 1<sup>st</sup> list and 63 works involving 498 Km length have been approved in 2<sup>nd</sup> list.

Out of 35 works of 1<sup>st</sup> list tenders for 33 works have been allotted and for 2 works tenders are to be received. Out of 63 works of 2<sup>nd</sup> list tenders of 29 works are likely to be allotted by 30 11 2013

#### Work Programme of Other District Roads

Government has approved to repair VT roads last treated before 01 01 2006 with a tentative cost of Rs 573 Crore

#### Work Programme under SCSP Scheme

Government has approved work programme under SCSP Component for 161 Nos of roads with a cost of Rs 152 Crore for the year 2012 13 In this work programme 24 Divisions are involved out of which tenders for 23 Divisions have been allotted and tenders of 24<sup>th</sup> Division have been received and under process

Government has approved work programme under SCSP Component for 155 Nos of roads with a cost of Rs 157 Crore for the year 2013-14

Status of works approved under Plan Head and Non Plan Head is given in following para

#### Special repair (3054 Non Plan)

There is a budget provision of Rs 481 Crore for repair and maintenance of roads and an expenditure of Rs 436 64 Crore has already been incurred during the year 2013-14

Summary of status of works approved under 3054 HOA is as under

#### (ı) Ongoing Works

(Rs in Crore)

Sr No	Head of Account	No of Roads	A/A Amount	Expenditure upto 31 03.2013
1	3054-SH	51	247 87	12 28
2	3054 MDR	20	85 70	30 81
3	3054 ODR	347	792 86	292 51
	Total	418	1126 43	344 60

#### (II) Work yet to be allotted

(Rs in Crore)

Sr No	Head of Account	No of Roads	A/A Amount
1	3054-SH	7	17 40
2	3054 MDR	9	9 87
3	3054-ODR	139	114 08
	Total	155	141 35

1195 Km Road length repaired / improved during 2013 14

#### a) Plan head (5054-R&B)

There is a budget provision of Rs 798 Crore for construction and improvement of roads and an expenditure of Rs 298 96 Crore has already been incurred during the year 2013 14

Summary of status of works approved under 5054 HOA is as under (i) Ongoing Works

(Rs in Crore)

Sr No	Head of Account	No of Roads	A/A Amount	Expenditure upto 31 03,2013
	5054-SH	35	241 02	68 92
2	5054 MDR	18	77 36	35 05
3	5054-ODR	137	438 39	151 18
	Total	190	756 77	255 15

### (i) Work yet to be allotted

#### (Rs in Crore)

Sr No	Head of Account	No of Roads	A/A Amount
1	5054 SH	10	61 07
2	5054 MDR	10	34 16
3	5054 ODR	90	214 60
	Total	110	309 83

59 Km length of new roads has been constructed during the year 2013 14 129 Km length has been improved / widened during the year 2013 14

## b) Plan head (5054 R&B) SCSP Components

There is a budget provision of Rs 110 Crore for construction and improvement of roads and an expenditure of Rs 27 13 Crores has already been incurred during the year 2013 14

#### (Rs in lakh)

Sr No	Category of Roads	Budget Provision of 2013-14	Expenditure till 17/10/2013	Available bank of Sanction	Permissible limit for Bank of Sanction
4	SCSP	11000 00	2713 15	21946 57	24750 00

Summary of status of works approved under head 5054 SCSP Component is as under -

#### (Rs in Crore)

	No of Roads	A/A Amount	Expenditure upto 31 03.2013
Ongoing Works	27	228 87	15 64
Work yet to be allotted	3	6 23	

#### D ROBs AND BRIDGES -

- ROBs/RUBs Only 13 ROBs from 1966 to 1999 were completed at a cost of Rs 25 74 cr 3 ROBs completed from 1999 to 2005 at a cost of Rs 67 cr 40 ROBs/RUBs completed from 2005 to September 2013 at a cost of Rs 1082 cr 30 ROBs/RUBs are in progress at a cost of Rs 927 cr
- Bridges From 1999 to 2005 30 nos bridges have been completed at a cost of Rs 25 cr From 2005 to 2013 upto date 115 nos bridges have been completed at a cost of Rs 186 cr 34 nos of bridges at a cost of Rs 95 cr are in progress

#### E NCRPB(HSRDC) -

- ROBs -12 ROBs costing Rs 297 58 cr have been sanctioned Out of which 9 ROBs have been completed
- Roads projects -38 nos of roads projects running in length of 1045 77 km costing Rs 3057 35 cr were taken in hand. Out of which 13 nos of roads having length of 861 47 km costing Rs 2232 22 cr have been completed.
- F PMGSY -Under PMGSY from year 2001 to till date 4557 km at cost of Rs 1376 cr have been completed All projects under PMGSY Phase I to IX stands completed

Under PMGSY Phase II Only those States qualify as their progress greater than 70% in PMGSY-I The States are Haryana Punjab Gujrat, Maharashtra Karnatka Uttar Pardesh and Andhra Pardesh NRRDA has allocated 1000 km for up-gradation. The selected roads have been approved by the State Level Committee after the recommendations of the Zila Parishads and the observations of Members of Parilament. The DPR of the same are under preparation and being submitted to STC/NRRDA for approval.

MABARD - All the projects under upto RIDF VIII stands allotted and works are in progress Under RIDF IX 27 nos of roads amounting to Rs 276 91 cr +88 56 = Rs 365 47 cr involving length of 196 91 + 37 15 = 234 06 km have been approved and are in process for allotment

In addition 22 nos bridges amounting to Rs 100 65 cr are in the process for approval from NABARD

## PROGRESS OF ROBs/RUBs Since 1966

- 1 13 ROBs completed from 1966 to 1999 at a cost of Rs 25 74 Crore
- 2 3 ROBs completed from 1999 to 2005 at a cost of Rs 67 Crore
- 42 ROB/RUBs completed from 2005 to Nov 2013 at a cost of Rs 1149 Crore
- 4 29 ROBs/RUBs are in progress at a cost of Rs 896 Crore
- 33 ROBs/RUBs are in pipe line at a cost of Rs 895 Crore and will be taken up in subsequent year depending on availability of fund and priority

## ROBs Completed from 2005 to Nov 2013

Sr No	Name of ROB	Date of completion	Appr Cost (Rs. m crore)
A	HARYANA PWD B&R/HSRDC (NCR LOAN	SCHEME)	
I	ROB at Rew 111 on Rew 111 N 1111 tull road	Sept 2006	16
2	ROB (Phase II) at Kurukshetra on Yamuna	March 2007	16
	Night Pipli Pehown road		
١	ROB at Kesri (Ambaha) on Saha Shahbad road	Sept 2007	11
4	ROB at Palwal ( )on Palwal Aligarth road	Jin 2008	12
3	ROB at K unation K armal K achiva Sambla road	July 2008	1>
6	ROB at Hishr on Thandisarak	Sept 2008	l١

# ROBs Completed from 2005 to Nov 2013

Sr No	Name of ROB	Date of completion	Appr Cost (Rs in crore)
7	ROB at Ganaur on Ganaui Shahpui road	Sept 2008	12
8	ROB at Rolatik on NH 71	Dec 2008	18
9	ROB at Ballabhgarh on Ballabhgarh Sohna	Dec 2008	01
10	ROB (4 Inics) it Robitik on Robitik Bhiwini Rold	April 2009	77
11	ROB at Rolitak on Rolitak Jhajjar road	July 2009	25
12	ROB in Gurgnon on Hiller Mindi Kulina road	July 2009	15

# ROBs Completed from 2005 to Nov $\,2013$

Sr No.	Name of ROB		ate of pletion	Appr Cost (Rs m crore)
ľ	ROB it Robt ik on circul ir road at RD 1 20	Nov	2009	29
14	ROB it Gurgion on Gurgion Divitabild	Nov	2009	2
	Dharampurioad			
15	ROB at Hisar on Satrod road	Dec	2009	12
16	ROB at Guignon on Guignon Firukh Nagii	Dec	2009	18
	Jhrų ir io id			
17	RUB in Mansa Devi Complex Panchkula	Murc	ch 2010	8
18	ROB at Toh ma on His n Tohan i Chandigath	July	2010	21
	rond			

# ROBs Completed from 2005 to Nov. 2013

Sr No	Name of ROB	Date of completto n	Appr Cost (Rs. in crore)
19	ROB at Mahendrigarhon Narn tul Dadri road	July 2010	24
20	ROB it Bihadurgarh on Bahadurgarh Nahua	Nov 2010	21
	rond		
21	ROB at Barara on Kala -Amb Barara Shahbad	Nov 2010	28
	Roid		
22	ROB at Sirsi on NH 10	Dec 2010	וו
2,	ROB at Dadu on Jhagur Dadu road	Feb 2011	24
24	ROB at K uthal on K uthal Jind road	June 2011	24
25	ROB at Rewart on NH 71	Aug 2011	29

## ROBs Completed from 2005 to Nov 2013

Sr No.	Name of ROB	Date of completion	Appr Cost (Rs. m crore)
26	ROB at Taraori on NH 1 Taraori toad	Dec 2011	29
27	ROB at Koslı on Sub in i Koslı Nahar kanın i rond	Oct 2011	19
28	ROB at Blawam on Blawam Tosham road	Aug 2012	2,
29	ROB at Sun ilkha on Samlkha Chulk um road	Oct 2012	21
0	4 Inne ROB on LC No 11 over Rewait Rohtak New Ruhway line crossing NH 71Village Phalawas		39
γl	ROB at GT road to Braham Shrover on Delha Ambala radivay line (4 lines)	April 201	46
2	2 Inne ROB on Ambala Ludhiana Railway	Oct 2017	28

## ROBs Completed from 2005 to Nov 2013

Sr No	Name of ROB	Date of completion	Appr Cost (Rs. in crore)
	HARYANA URBAN DEVELOPMENT AUTHO	ORITY	
•	ROB it Robtik on Robtik-Panipit Railwin line	Murch 2010	<b>~()</b>
34	ROB at Rolitak on Delhi Bhatinda Rulway line	May 2011	17
	NHAI- BOT PROJECTS		
77	have ROB on Dellu Rohtak section near village		35
<b>^</b> 6	Ismula at the 59 863 km 4 line ROB on Delhi Rohtak section near Rohtak at the 70 002		50
37	4 lane ROB on Rohthk-Rewith section near Rohthk at cli. 71,581		70

# ROBs Completed from 2005 to Nov 2013

Sr No	Name of ROB	Date of completion	Appr Cost (Rs in crore)
28	4 Line ROB on Roht ik-Priniprit section near		50
•	Rolltak at ch. 11 64		
29	41 me ROB on Roht ik Panipat section near		<b>&gt;</b> ()
•	village Rukhi at ch. 22,745		
40	4 Inne ROB on Rohtak Rewart section near		50
•••	village Gudha at cha 286 988		
41	41 ne ROB on Roht ik Rewitt section near		٦()
	Rewallatch 4746		
42	41 me ROB on Dellin-Rewart section near		50
	Rewart at ch. 476 647		
	Total		1149

# ROBs/RUBs in Progress

Sr No	Name of project.	Project amoun (Rs m crore)
1	ROB at LC No. 27 B on Sourpat Golumn road at Sourpat	40
2	ROB it Nilokhuri it Level crossing No. 78 AB	)
	ROB at Shahbad at Level crossing No 98 AC on Shahbad Thol rold	6
4	ROB at Jind on LC no. 11 s B on Delhi Bhatinda Railway line on NH 71	72
`	RUB at Karthal by pass connection Karthal Jand road & Karthal Khanouri road in Karthal Disti	28

# ROBs/RUBs in Progress

Sr No	Name of project.	Project amount (Rs in crore)
6	2 Inne ROB on Delhi Ambria Railway Ime crossing Karnal Munak road	2
7	ROB on Delhi Bhatmda Railway line on Kharkhoda Assaudha Road in Disti Jhajjai	2
8	ROB on Roht ik Gohan i Pampit Rulway line \ m <sub>e</sub> Gohana Jind road in Distt Sonipat	29
9	RUB at Sonepat near existing RUB no 74 on Dellit Ambla section near Shani Mandar at Sonepat Disti	9
10	Construction of 2 nos of limited height subwin for Geeth Nagar and Shri Nagar Colom at Robi ik	20
11	ROB it Sampla on Delhi Bhatiida Railway line y-ing Sommat Kharkhoda Sampla ih war Road	45

# ROBs/RUBs in Progress

Sr No	Name of project.	Project amount (Rs in crore)
12	ROB at L/C No > B on Bhiwain Hansi road at Bhiwain	25
13	<sup>9</sup> Line ROB at Palwil Alawaipur Road On Delhi Palwil Rulwik Line (HSRDC)	36
14	4 Line ROB over Delhi Ambili Rulwin line on Rii Nihri Bihadur, arhiroid (HSRDC)	60
15	Construction of Subway under ROB on Kathal Jind road crossing Kurukshetra Naru una Radway line	9
HSF	RDC (UNDER NCR LOAN SCHEME)	
16	2.1 mc ROB at Sonepat Purklins Road Near Sugar Mill on Dellu Ambala Rulway Line	40
17	2 Lane ROB at Palwal Mathura Railway Line on Hodal Hassanpur Road	24
18	2 Lane ROB at Paupat Jatal Road on Della Ambala Radway Line	2

# ROBs/RUBs in Progress

Sr No	Name of project	Project amount (Rs. in crore)
HARY	ANA URBAN DEVELOPMENT AUTHORITY	
19	ROB on Delhi Mathura Rulway line at Faridabad Bye Pass Sec 29/61 Faridabad	9
20	ROB on road connecting Badkhal chowk to Ankhur Chowk Faridabad	19
21	RUB it Old Findibad on Delhi Mithur) Ruhvav line level crossing no 576 B	15
22	ROB on Sec 7.8 & 36.78 at Paupat on Della Ambala Rula is line	29
HSIIE	OC .	
23	ROB on Delhi Amb ila R/line at ch > 097	9
24	ROB at Delhi Rohtak Rulway line at ch 33 749	9
25	ROB at Gurgion Furukhin ig ir Ruliv iv line at ch. 66 785	7

# ROBs/RUBs in Progress

Sr No	Name of project.	Project amount (Rs. in crore)
26	ROB at Guigion Rewart Railway line at ch. 72 470	8
NHA	I BOT PROJECTS IN PROGRESS	
27	4 lane ROB on Roht ik-Bluwani section near Rohtak at ch 86 108 (NH-10)	5()
28	4 I me ROB on Dellii-Ambil i section near Pumpit it ch 79 875 (NH-71 A)	50
29	4 I me ROB on Roht ik-P impat section near village Mahra at ch 20.18 (NH-71-A)	5()
	Total	896

# ROBs /RUBs included in the railway work programme and to be taken up

Sr No	Name of work	A/A received (Rs In Cr)
SIA	TE BUDGET	
1	ROB at 14khal Kulan Bhatu road in Lateliab id Dist. (Tender received and under process)	25 00
2	Construction of ROB on Rewart Bhatinda rulway fine on live pass connectin. Dadri Bhiwani and Dadri Bond road near village Rawaldlu at Dadri (Tender received and under process)	27 6
3	Time ROB on Somepit Klinikhodi road in Sonepat Distt (Tender received and under process)	31.40
4	Low Her lit Subway at Km 29/4 5 in between Mal odam road to Ana Mandi and across line par at Bahadurgarh in Thajjar Disit (Funds deposited with Railway)	51.04
5	Construction of RUB 15454 RCC Box on km 19/2/3 section Hisar Saddipur Rulivay line crossing Chirod Chuidhriwas kachapath near village Chirod in Hisar Distr (2° P&F Char es deposited with radiway case said to Cast for deposit of funds)	1 62

# ROBs / RUBs INCLUDED IN THE RAILWAY WORK PROGRAMME AND TO BE TAKEN UP

Sr No.	Name of work	A/A received (Rs. In Cr)
6	Construction of RUB 1.4.4 RCC Box on km 11/11 13 section His ir Sadalpur Railway line near village Deva in Hisai Disti (2% P&E Charges deposited with railway case send to Goyt for deposit of funds)	1 76
7	ROB it Bluw in Hinsi rold to Tosh im Bye pass in Bluw ini Disti	25 00
8	ROB at His ir Ghursal road (SH No 10) in Hisar Disti	25 00
9	ROB at Bipda Jitt in to Sirst in Kirnal Distt	25 00
10	ROB at Uchan a to Rukh inpur Kin 2nd in Kararil Distt	25 00
11	ROB at Adhov a Chappar Road in Ambala Disti	25 00
12	RUB on link road from old Dellu Road to Village Ja idli at Ambala City in Ambala Disti	10 00

# ROBs / RUBs INCLUDED IN THE RAILWAY WORK PROGRAMME AND TO BE TAKEN UP

Sr No	Name of work	A/A received (Rs. In Cr)
13	RUB at Link road G T road to Ghel in Amb il a Distt	25 00
14	2 I me ROB on Hisar S id ilpur R mlw iv Tine at RD 164 600 of old DHS road at Dabra Chowk in Hisar	39 67
15	Disit  ROB at Bhattu Ludchei Jamalpur road in Fatchabad  Distt	25 00
16	ROB at Nalw i Umra/Hisai in Hisai Disti	25 00

# ROBs / RUBs INCLUDED IN THE RAILWAY WORK PROGRAMME AND TO BE TAKEN UP

Sr No NCR	Name of work	A/A received (Rs In Cr)
17	ROB it Rewari Shinjimpur (neur Anijimindi) (SH-	30 26
	24) in Rew iri district	
18	ROB on Beri Bathında Railwiv line X mg Katcha	٦7 60
	Beri road	
19	ROB at GT road Dahm via Sewah in Panipat District	29 91
	on Dellu Ambala Radww Line	
20	ROB alongwith Delhi water carrier panel on Jind	34 18
	Primp it Railway track	

# ROBs / RUBs INCLUDED IN THE RAILWAY WORK PROGRAMME AND TO BE TAKEN UP

Sr No.	Name of work	A/A receiving (Rs. In Cr)
21	ROB at GT road Babarpur Kachroli in Panipat Disti	29 20
	on Dellu Ambaia Radway Line	
22	ROB it Likhin Mijri Mehim roid SH 16 A m	2> >1
	Roht ik District on Delhi Bhatinda Ruliw iv Line	
23	ROB at Wazirpur to F Nagar road in Gurgion District	46 00
	on Dellu Rew iri R ulw iv Line	
24	ROB filling on Jimilpur Frienkhingur road (ODR)	46 90
	ne ir vill ige Tij Nig ir in Gurg ion District	
25	ROB it Gurgaon Patitudi Rewiri rolid in Gurgion	47 00
	District on Delhi Rewart Ruhyay Line	

# ROBs /RUBs INCLUDED IN THE RAILWAY WORK PROGRAMME AND TO BE TAKEN UP

Sr No	Name of work	A/A received (Rs. In Cr)
26	ROB at Friidabad in Faridabad District on Dellii	רו ר
	MithuraRulwin Line	
27	ROB it Pampit in Pampit District on Dellu Ambilia Rulivit Line	~2 27
28	4 line ROB on Rewart Narmul Ringus section on Rewart Narmul road (SH 26) near village Palli in Rewart Distr	40 26
HARY	ANA URBAN DEVELOPMENT AUTHORITY	
29	ROB at Railway km 57/36 4 on Delhi-Rewiri Section near Basar Dhankot Station on Northern Peripheral road Gourgion	6° 29
30	RLB on dividing to id of Sector 47/46 Firid ib id	9 60

# ROBs / RUBs INCLUDED IN THE RAILWAY WORK PROGRAMME AND TO BE TAKEN UP

Sr No DBFO	<b>Name of work</b> T (Rai Malikpur – Bhiwani)	A/A received (Rs. In Cr)
31	ROB at Bluw uni by pass in lieu of level crossing no	On DBFOT basis
32	48/2 on Bluw ini Rew iri Railway line ROB in ficu of LC No C 100 on Rewari	Do
33	Mohindeig iih Lohrri line  ROB in lieu of LC No 46 on Rewart Philer i	Do
	Radway section Total	895

## PROJECTS COMPLETED 2005 TO 2013-14 (PRESENT GOVT)

Panip it Elevated Highway on NH-1(Km 86 to 96)

Total Length 10 km Elevated Portion 3.4 km Three under passes Cost Rs 300 crore Completed July 2008

Six / Eight Lining of NH 8 from Delhi Boi dei to Hildi Ram Chowk (Km 24 00 to 42 00)

Total Length 18 km

Fly overs at Udvog Vihar IFFCO Chowk South City
Sector-31 Guignon Jhaish Chowk & Rajiv Chowk

Cost Rs 700 crore

Completed July 2008

Four Laning of NH 22 in Ambala portion (Km 5 23 to Km 10 89)

Date of completion November 2008
4pp investment Rs 60 croses 5 66 km (in Harrana)

Four Laning of NH 22 from Zirakpur to Kaika (Km. 39 56 to 62 20)

Date of completion March 2012 4pp im estiment Rs 500 croises Length 22 64 km

Six Lining of NH 1 from Murth il to Panchi Guji an (Km 44 30 to 66) with flyovers at Gannaur & Muithal Date of completion 22nd Oct 2010

App investment Rs 80 croses Length 21 7kms

Six Lining of NH 1 from Princhi Gujian to Kamaspui (Km 66 00 to 86 00) with flyover at Samaikha Date of completion 28th February 2010

App investment Rs 125 cores Length 20 kms

> SIX Laned Elevated Highway on NH 2 at Badarput (Km 16 70 to 19 70)

Date of completion September 2010

App investmentRs 340 croies Length 3 kms

Four/Six Lining of NH 714 Rohtak Pinipat (Km 0 00 to 73 00)

By passes at Roht ik Brahamanwas Jasia Ghilam Kalan Rukhi

Malua Gohana and Pampat

App incomment Rs 620 ciones

Lengtu 83 650kms

Date of completion December 2013

Four Lining of NH 71 Rohtak Bawal Section (Km 363 30 to 450 80) with by passes at Rewiri Siliniand Sudani

Date of completion August 2013

App un estment Rs 650 crores

• Length 83 650

Total Investment = Rs 3175 crores 268 kms Length

### NHAI PROJECTS IN PROGRESS

Four/ Six Laning of NH-10 from Bahadurg ich to Rohtak (Km 29 70 to 87 00)

Two by passes at Bahadurgarh & Rohtak Likely date of completion June 2014 41p investment Rs 500 cioics

Length > - > 0kms

Six L uning of NH 1 from Panipat to Ambala (Km 96 to 212)

Likely date of completion March 2014 (work held up due to litigation)

App investment Rs ~55 ciores Length 116kms

- Six Lining of NH 8 from Haldi Rim Chowk to Rajasth in Boider (Km 42 00 to 107 00)
  - Likely date of completion October 2014

    4pp im estiment Rs 800 cious Length 65kms

 Six Laning of NH 2 Delhi Palwal Agra 10 ad (Km 20 500 to Km 199 600)

Likely date of completion September 2014

App investment Rs 890 crores

Length = 50 kms

Four Lining of NH 71 Jind Rohtak Section (Km 295 300 to 352 500)

Date of start December 2013 App investment Rs 1100 ciones Length 48 60/ms

Four Lining of NH 71 Punjib Boider to Jind (Km 238 695to 295 300)

Date of start December 2013
App investment Rs 462 crores
Length 69 55 Irms

Four Lining of NH 73 Panchkuli Sihi Yamun inigir UP Border (Km 70 640 to 179 085)

Likely date of start Minch 2014 4pp imesimentRs 1200 croses Length 105 kms

Four Laning of NH 10 Rohtak Hissar section (Km 87 00 to 170 00)

By passes at Vadma Khankhara Veham & Hansi Likely date of start June 2014 4pp myestmentRs 959 croies Length 99kms

Construction of ROB at Dabwali on NH 10 in Km 315 240

Date of start January 2014
Likely date of completion July 2015
App in comment Rs 60 croses

Total Investment = Rs 6706 crores 623 kms Length ſ

## PROPOSED STRUCTURES

#### NH 8 (Gurgaon Kotputli Jaipur section from Km 42 700 to 273 00)

- \* **18 flyovers** (at Ch 43 640 45 060 47 969 51 650 60 647 64 906 67 560 69 772 71 790 72 825 83 945 85 160 89 174 91 530 94 150 96 130 99 576 & 104 194 4 completed
- 8 PUP/VUP (pedestrian/vehicular under pass) at Ch 48 800 54 171 58 500 66 722 69 090 71 002 79 050 & 105 445 4 completed

#### NH 10 (Delhi Rohtak section from Km 29 70 to 87 00)

**Grade Separators 5 Nos** (2 on Bahadurgarh Bypass (at Ch 33 445 & 38 440) 1 on existing NH 10 (at Ch 55 470) and 2 on Rohtak Bypass (at Ch 76 082 & 85 387

Underpasses 4 Nos (1 on Bahadurgarh Bypass at Ch 40 107) & 3 on Rohtak Bypass at Ch 69 723 79 212 & 91 147)

All structures completed

# NH-71 (Rohtak-Bawal section from Km 363 300 to 450 800)

\* ROBs 1 Grade Separator (at Ch 440 231 on Reward by pass)

- ❖8 Vehiculai under passes
- ❖1 Major bridge (at ch. 396 863 on Sabhriner)
- \* All structures completed

### NH-71 A (Roht 1k-P inipat section from Km 0 00 to 80 858)

- ❖3 ROBs (at Ch. 11 640 22 745 & 79 875)
- ❖ 4 Grade Separators (at Ch 0 00 6 580 41 440
- & 80 8 ነ8)
- ❖15 underphsses
- : All structures completed

#### PROJECTS IN PIPELINE

 Four Luning of NH-65 Ambili-Kuthil Section (Km 500 to 91 200)

Likely date of start Maich 2014
4pp investment Rs 1140 crores
Length 86 2+8 6=94 80l ms

Four Lining of NH-65 Kithil-Natwina-Hisu-Rajisthin border Section (Km 91 200 to 241 56)

Likely date of start March 2014 4pp investment Rs 1829 croses Length 166 l ms

Four Laning of NH-10 His u-Dabwali Section (Km 170 00 to 315 55)

Likely date of start August 2014

 App investment Rs 1507 crores Length 145kms

#### Construction of EPE

- Likely date of start May 2014

  App investment Rs 700 croies Length 48 50kms
- Six laning bi idge in Rasoi on NH-1 (Km 32 350)
  - Likely date of start Tune 2014

    App investment Rs 30 ciones
- Construction of fly over on NH-1 at junction in Bahalgarh
  - Likely date of start Tune 2014

    App investment Rs 60 croies

Total Investment = Rs 5266 crores 454Kms Length

#### Committee made the following observations/recommendations

- The Committee recommend that the construction of following important Roads of the state be completed in a stipulated time fixed for these projects and the committee be apprised of the latest position
  - ı) Panchkula Yamuna Nagar Road
  - ıı) Delhı Palwal Agra Road
  - III) Palwal Sohna Rewari Road
  - iv) Ambala Kaithal Highway
- 2 The Committee may be apprised about the different works initiated by the department under SCSP scheme
- The Committee may be apprised about the number of buildings in the state have been taken up for construction. Whether the construction work of these buildings has been completed in a stipulated period otherwise steps taken by the department to expedite the work.
- During the oral examination it was informed that work will be started on those roads which have not been touched up for repair during the last four years therefore the committee may be apprised about the latest progress in this regard
- During the oral examination Committee pointed out the great difficulties being faced by the local public/ daily commuters where the single access has been constructed below the over bridge of National Highways. The committee would like that such area may be identified and necessary step may be taken up by the Department alongwith NHAI to sort out this problem.
- The Committee would like that implementation of regulations of labour and fare wages clause relating to the payments of wages to the workers engaged by the contractors/sub contractors be strictly adhered to and complaints in this regard if any have been received be disposed of meticulously. The Committee may also be apprised about the steps taken in this regard.
- 7 Gran's under different schemes of NABARD project are received by the Department Therefore the Committee would like that the pending works of NABARD project may be completed expeditiously and reasons of the dropped works with details may be intimated to the Committee

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